



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday, 7th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP ADDITIONAL  
HEARING CAUSE LIST DATED 05-09-2022 TO  
30-09-2022(RELATING TO DIVISION BENCH-I) ALONG  
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5852/2022	THE UNION OF INDIA AND 2 ORS <b>Versus</b> NABAJIT DAS	MRS. R DEVI	
<b>ADMISSION</b>				
2	WA/304/2021 FIXED	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY <b>Versus</b> SRI DILIP KUMAR DUTTA AND 4 ORS	MS. M BHATTACHARJEE MS. S KHOUND MS M HAZARIKA MISS. S PRASAD	MR. A SARMA MR M K ROY SC, G M D A SC, GMC
3	WP(C)/3753/2021 FIXED	PARTHAPRATIM PHUKAN <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	R SARMAH (r-4) MR H K NATH (r-4) MR J BORAH (r-4) MR. K KAKOTI (r-4) SC, PNB
	<b>WITH</b> I.A.(Civil)/1760/2021 <b>in</b> WP(C)/3753/2021	PUNJAB NATIONAL BANK AND 2 ORS <b>Versus</b> PARTHAPRATIM PHUKAN		
4	Cont.Cas(C)/297/2021	PARTHAPRATIM PHUKAN <b>Versus</b> GURU PRASAD TALUKDAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
5	Mat.App./27/2022	JITURAJ BARMAN <b>Versus</b> KABITA DAS (BARMAN)	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	
6	WA/253/2022 FIXED	ARUNJYOTI THAKURIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A K PURKAYASTHA MR. S NATH MR. S SHARMA	MR. S S ROY SC, NF RLY

7	WA/282/2022 FIXED	NIPAK BORI AND 18 ORS. <b>Versus</b> DIPANKAR GOGOI AND 795 ORS. B	MR J PAYENG MS. C BARMAN	SC, RMSA SC, RMSA GA, ASSAM
8	WA/284/2022 FIXED	RAJIB GOHAIN AND 51 ORS. <b>Versus</b> DIPANKAR GOGOI AND 795 ORS. E	MR J PAYENG MS. C BARMAN	SC, SEC. EDU. SC, SEC. EDU.
<b>MATTERS REGARDING PROVINCIALIZATION</b>				
9	WP(C)/4468/2018 FIXED (GROUP - E)	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
<b>WITH</b>				
10	WP(C)/6095/2018	SWARUPANANDA MISSION SANSKRIT VIDYAPITH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU.
<b>WITH</b>				
11	WP(C)/6096/2018	MADHUKUCHI ANCHALIK ADARSHA SANSKRIT VIDYAPEETH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
<b>WITH</b>				
12	WP(C)/6134/2018	LAKHAITARA ANCHALIK SANSKRIT VIDYALAYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
<b>WITH</b>				
13	WP(C)/6182/2018	BILLESWAR SANGSKRIT VIDYAPITH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU.
14	WP(C)/1816/2019 FIXED (GROUP - G)	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
<b>WITH</b>				
15	WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
16	WP(C)/163/2020 FIXED (GROUP - A)	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
<b>WITH</b>				
17	WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
<b>WITH</b>				
18	WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
<b>WITH</b>				
19	WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
<b>WITH</b>				
20	WP(C)/3481/2018	AJIT BORAH AND 47 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

21	<b>WITH</b> WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
22	<b>WITH</b> WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
23	<b>WITH</b> WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1271/2022 <b>in</b> WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR	SC, SEC. EDU.
24	<b>WITH</b> WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
25	<b>WITH</b> WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
26	<b>WITH</b> WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
27	<b>WITH</b> WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
28	<b>WITH</b> WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
29	<b>WITH</b> WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
30	<b>WITH</b> WP(C)/3297/2019	ALAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
31	<b>WITH</b> WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM

32	<b>WITH</b> WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
33	<b>WITH</b> WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
34	<b>WITH</b> WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
35	<b>WITH</b> WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
36	<b>WITH</b> WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
37	<b>WITH</b> WP(C)/4854/2022	NETTYANAND GOGAI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
38	WP(C)/5040/2021 FIXED (GROUP - C)	DWIPEN KUMAR SARMAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
39	WP(C)/1406/2022 FIXED (GROUP - B)	DIPAK KUMAR DAS AND 34 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
40	<b>WITH</b> WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
41	<b>WITH</b> WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
42	<b>WITH</b> WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
43	<b>WITH</b> WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
44	<b>WITH</b> WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
45	<b>WITH</b> WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
46	<b>WITH</b> WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE

47	<b>WITH</b> WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
48	<b>WITH</b> WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
49	<b>WITH</b> WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	<b>WITH</b> WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	<b>WITH</b> WP(C)/688/2022	RANJIT DADHARA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
52	<b>WITH</b> WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
53	<b>WITH</b> WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
54	<b>WITH</b> WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
55	<b>WITH</b> WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
56	<b>WITH</b> WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
57	<b>WITH</b> WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
58	WP(C)/2445/2022 FIXED (GROUP - F)	BABUL DAS AND 57 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
59	<b>WITH</b> WP(C)/94/2022	JUGAL KUMAR SARMA AND 211 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MISS. R R KAKATI MR. S U AHMED N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
60	WP(C)/2446/2022 FIXED (GROUP - D)	RITU SALOI KALITA AND 88 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
61	<b>WITH</b> WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC

62	<b>WITH</b> WP(C)/8148/2018	NUR ISLAM AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
63	<b>WITH</b> WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
64	<b>WITH</b> WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
65	<b>WITH</b> WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
66	<b>WITH</b> WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
67	<b>WITH</b> WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
68	<b>WITH</b> WP(C)/175/2020	SAIF UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
69	<b>WITH</b> WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
70	<b>WITH</b> WP(C)/6311/2021	ROWSHANARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
71	<b>WITH</b> WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
72	<b>WITH</b> WP(C)/6616/2021	PANKAJ MAHANTA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
73	<b>WITH</b> WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
74	<b>WITH</b> WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
75	<b>WITH</b> WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
76	<b>WITH</b> WP(C)/79/2022	GIRIJA NANDA LAHKAR AND 143 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE

77	<b>WITH</b> WP(C)/1959/2022	BHUBANESWAR LAHKAR AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
78	<b>WITH</b> WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
79	<b>WITH</b> WP(C)/2447/2022	MANJU TALUKDAR AND 101 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
80	<b>WITH</b> WP(C)/5594/2022	LUHITA DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
<b>ORDERS</b>				
81	WP(C)/4425/2015 FIXED	RATANJIT NARZARY and 4 ORS, <b>Versus</b> THE STATE OF ASSAM and 7 ORS,	MR.T DEURI MR.B DAS MR. S BASUMATARY	GA, ASSAM(R1,2,3,6 & 7) MR.Y DOLOI(R-5) MR. S K MEDHI ASSTT.S.G.I.R4 and 5 SR. CGC
82	WA/44/2018 FIXED	JİYARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR . J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3) MR. U DUTTA
	<b>WITH</b> I.A.(Civil)/655/2018 in WA/44/2018	MD JİYARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3)
83	PIL/74/2019 FIXED	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN MR. R K D CHOUDHURY, A.S.G.I. GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
	<b>WITH</b> I.A./1340/2015 in PIL/74/2019	SANTI LAL ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH
84	WP(C)/4045/2019 FIXED	UNION OF INDIA AND 7 ORS. <b>Versus</b> KIRTI CHANDRA GOGOI	MR. S C KEYAL	MR M HOQUE MR S AHMED MR K BROOK MD. M HAZARIKA
	<b>WITH</b> I.A.(Civil)/2658/2022 in WP(C)/4045/2019	UNION OF INDIA AND 7 ORS. <b>Versus</b> ON THE DEATH OF KIRTI CHANDRA GOGOI	MR. R K D CHOUDHURY	
85	<b>WITH</b> WP(C)/3159/2019	HIRENDRANATH NATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P C DAS MR K K DAS MR. M KATAKI	ASSTT.S.G.I.
86	I.A.(Civil)/379/2020 FIXED in WA/15829/2019	SRIPUR PHULBARI VENTURE LP SCHOOL, <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S BORAH SC. SSA
	<b>WITH</b> WA/15829/2019 (Filing Number)	SRIPUR PHULBARI VENTURE LP SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 10 ORS		

87	I.A.(Civil)/465/2020 in WA/572/2020	THE FOOD CORPORATION OF INDIA AND 2 ORS. <b>Versus</b> M/S. G. B. CHOWDHURY HOLDINGS PVT. LTD.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. B CHAKRABORTY MRS P HAZARIKA
	<b>WITH</b> WA/572/2020 (Filing Number)	FOOD CORPORATION OF INDIA AND 2 ORS. <b>Versus</b> M/S. G. B. CHAUDHURY HOLDING PVT. LTD. (B)	MR. P K ROY	
88	I.A.(Civil)/2064/2020 in WA/9099/2020	BHANUPROVA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
	<b>WITH</b> WA/9099/2020 (Filing Number)	BHANUPROVA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ORS. D	MR. P MAHANTA	
	<b>WITH</b> I.A.(Civil)/2065/2020	BHANUPROVA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
89	Mat.App./14/2021 WITH LCR	SMTI. UMA RAY <b>Versus</b> MRIDUL RAY	MR. P J SAIKIA MR. P BORDOLOI	MR U DAS MR. S SAIKIA MS S BORO
90	Mat.App./18/2021 WITH LCR	BHASKAR JYOTI DEKA <b>Versus</b> ARCAHNA DEKA	MR A K RAI MS G BORA	MS. D GHOSH MR. M BISWAS MS N DEKA MS H BETALA MS M DAS MR I CHAKMA MS S KAKATI
91	WA/38/2021 FIXED	PRAKASH CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D SAIKIA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM MR. A SARMA (r-2,3) MR. LENTSO (r-2,3) MR H KALITA (r-2,3)
92	WA/144/2021 FIXED	JOYITA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M K ROY	MR. T J MAHANTA (r-8) MR D KALITA (R-3) MR. R ALI (R-4 TO 7) MR M SHELIM (R-4 TO 7) MR. P P DUTTA (r-8) MR. D NATH (R-3) MR. H A AHMED (R-4 TO 7) MR T GOGOI (r-8) MS A BHUYAN (R-3) SC,AMDB
93	Mat.App./2/2022 FIXED	ASHOK GANGULY <b>Versus</b> SIMA GANGULY	MR D DEKA MR. M A CHOUDHURY	MR. A DHAR MISS S ROY MD F FARIDI
94	PIL(Suo Moto)/3/2022 FIXED	XXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	
95	Mat.App./5/2022 FIXED, WITH LCR	NABAJIT KR. DAS <b>Versus</b> NIRMALI DAS BANIA	MR. R K TALUKDAR MR. D BORAH	
96	Mat.App./19/2022 CAVT. NO.04492/022, FIXED	SARASWATI (PAUL) KARMAKAR <b>Versus</b> BABUL CHANDRA KARMAKAR	ALHAJJ I UDDIN	MR. B CHAKRABORTY MR B K KAR (r-1) MR. M DASGUPTA (r-1) MD S ALI (r-1) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1917/2022 in Mat.App./19/2022	SARASWATI (PAUL) KARMAKAR <b>Versus</b> BABUL CHANDRA KARMAKAR	ALHAJJ I UDDIN	MR. B CHAKRABORTY FOR CAVEATOR
97	WA/186/2022 FIXED	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> DIPANKAR GOGOI AND 792 ORS	SC, SEC. EDU. GA, ASSAM SC. EDU.	MS D BORGOHAIN (r-689) MR. P GOHAIN (r-689) MS. K BARUAH (r-689) MS. M SARMAH (r-689)



	<b>WITH</b> I.A.(Civil)/1852/2022 <b>in</b> WA/186/2022	JAYANTA BARMAN AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/2569/2022 <b>in</b> WA/186/2022	DIBARUN SARMA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 795 ORS	MR. A J SAIKIA MR. I CHOWDHURY SR ADV MR. B KAKATI MR. S BISWAKARMA MS G DAS MR G S BORO SK RAMZAN ALI MR T DAS R. CHAUHAN	GA, ASSAM MR. S Ali SC, EDU
98	<b>WITH</b> WA/215/2022	BANJIT BAISHYA AND 231 ORS. <b>Versus</b> DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	SC, SEC. EDU. MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH
99	<b>WITH</b> WA/222/2022	NILAKSHI DEVI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1903/2022 <b>in</b> WA/222/2022	NILAKSHI DEVI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
100	<b>WITH</b> WA/283/2022	NABANITA GOSWAMI AND 317 ORS <b>Versus</b> PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA MR S HUSSAIN	SC, EDU
	<b>WITH</b> I.A.(Civil)/2103/2022 <b>in</b> WA/283/2022	NABANITA GOSWAMI AND 317 ORS <b>Versus</b> PARISHMITA HAZARIKA AND 6 ORS	DR G J SHARMA MR S HUSSAIN	SC, EDU
101	Cont.Cas(C)/240/2022	CT/GD PHUKAN DEORI <b>Versus</b> AJAY KUMAR BHALLA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. R K D CHOUDHURY MR. B CHAKRAVARTY (r- 3,4) MS. L DEVI
<b>HEARING</b>				
102	WA/289/2015 FIXED	JALAL UDDIN and ORS, <b>Versus</b> THE ASSAM BOARD OF REVENUE and 13 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	DR.B AHMED(R- 5,7&8,11TO14) (R- 9(a)&10(a)) GA, ASSAM MR.N DHAR(R- 5,7&8,11TO14) MR.N HAQUE(R- 5,7&8,11TO14) (R- 9(a)&10(a)) MR K UDDIN MR K UDDIN MR K UDDIN MR.M HUSSAIN(R- 5,7&8,11TO14)
103	WA/400/2015 FIXED	RAI MOHAN CHAKMA and 122 ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH and 8 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. R MAZUMDAR MR U DEKA MR. C MODI MR.M CHALIHA MR.P KATAKEY	MR. P D NAIR MR G ALAM(R- 6 - 9) MR.H ROHMAN(R- 6 - 9) MR.D NAGR- 6 - 9 GA, ARUNACHAL

104	PIL/55/2017 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR A ATREYA	MR. R K D CHOUDHURY (R-1,2,4,5,6 and 7) GA, ASSAM MR. P DAS MR S SARMA MR. T C CHUTIA MR. B D GOSWAMI MR. B GOGOI MS. A DAS MR. A D CHOUDHURY(R-9 AND 10) MR. B C DAS (R-9) MR. A S DHILLON (R-8) MS S SARMA (R-3) GA, ARUNACHAL GA, MIZORAM SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1923/2020 <b>in</b> PIL/55/2017	THE SECRETARY TO THE GOVT OF ASSAM <b>Versus</b> STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND 10 ORS.		MR N DUTTA
	<b>WITH</b> I.A.(Civil)/2121/2021 <b>in</b> PIL/55/2017	THE SECRETARY TO THE GOVT. OF ASSAM, <b>Versus</b> STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR.	MR. D SAIKIA MS S SARMA (R-3)	
105	WA/236/2018 FIXED	DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	<b>WITH</b> I.A.(Civil)/3004/2018 <b>in</b> WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
106	W.P.(CrI.)/9/2019 FIXED	TULU MONI DAS <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR J C BORAH	MR. S BORTHAKUR (R9) GA, ASSAM MR. S S ROY MR. D NATH MS. S KAKATI (R9) MS A BHUYAN (R9) ASSTT.S.G.I. SC, RAILWAY
107	Mat.App./22/2019 FIXED, WITH LCR	SRI GHANA KANTA KATAKI <b>Versus</b> SMTI. ARUNA BORAH	MR. D MOZUMDER MR. S BISWAS	N BAISHYA MR G CHOUDHURY
108	WP(C)/8682/2019 FIXED	KRISHNA KANTA DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
	<b>WITH</b> WP(C)/7959/2017	PARTHA SARATHI CHOUDHURY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR.J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
110	WP(C)/840/2018	PRABHASH KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN	SC, SEC. EDU. GA, ASSAM

111	<b>WITH</b> WP(C)/5480/2019	IBRAHIM KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	SC, SEC. EDU. MR. I ALAM (SC, N.C.T.E)
112	<b>WITH</b> WP(C)/5992/2019	SHAHUD AHMED BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I ALAM SC, N C T E
113	<b>WITH</b> WP(C)/4250/2020	SYED USUF ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU. SC, N C T E
114	<b>WITH</b> WP(C)/571/2022	CHAND MOHOMMAD ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.
115	WA/159/2021 FIXED	RATUL DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. M K CHOUDHURY (R-4) GA, ASSAM MR. A BARKATAKI (R-4) MR. M MAHANTA (R-3) MR. A SARMA (r-4) MR P BHARDWAJ (R-4) MR. M SARMA (R-4) MR T R SEN (r-4) MR. LENTSO (r-4)
116	WP(C)/3045/2021 FIXED	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1559/2021 <b>in</b> WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
117	<b>WITH</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1473/2021 <b>in</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1843/2021 <b>in</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
118	WP(C)/2495/2022 FIXED	LUCY SAWKMIE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	MC/3831/2013 IN MAC APP SL. NO. 218830	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> MUST .GUL BATUN and 4 ORS,	MR.A DUTTA MRS.P M DUTTA	MR.I HUSSAIN(R-4) MR.T ISLAM(R-1, 2 & 3) MR.Z IQBALR-1, 2 and 3 MS.S PARBIN(R-1, 2 & 3)
2	I.A./1408/2015 in MACApp./257594/2015  <b>WITH</b> MACApp./257594/2015 (Filing Number)	MUST. FATEMA KHATOON and 3 ORS, <b>Versus</b> SMTI MINU RAI and 2 ORS,  MUST FATEMA KHATOON and 3 ORS <b>Versus</b> SMTI MINU RAI and 2 ORS	MR.P BORA MR.N BHATRA MR. D MAZUMDAR	MR.K K DEYR-3 MRV K BAROOAH(R-3)
3	I.A./2192/2015 in MACApp./261227/2015  <b>WITH</b> MACApp./261227/2015 (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SURJYA PHUKAN and 4 ORS,  ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI SURJYA PHUKAN and 4 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. K K BHATRA (R4) MR. R K BHATRA( R4) MR M RAHMAN (OP1) MR M RAHMAN (R1) MR. S ROY (OP1) MS. A BORA (R4) MR. M H LASKAR (OP1) MS. P HUJURI (R4) MS. E YASMIN (R1) MR A SAIKIA (R4) MRS. R CHOUDHURY (R1) MR. D K BHATRA (R4)
4	I.A.(Civil)/30/2016 IN MAC APP SL. NO. 264710	MAHINDRA SAH @ SINGH <b>Versus</b> KUNJALAL SAHA and ANR,	MR.I ALAM MR.T SK	MR.R K BHATRA R-2 MS.A BORA(R-2) MS.P HUJURI(R-2) MS.A SAIKIA(R-2)
5	I.A.(Civil)/403/2016 in MACApp./274901/2016  <b>WITH</b> MACApp./274901/2016 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUSTT. SHAHERA BEWA and ANR,  RELIANCE GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSTT SAHERA BEWA and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN  MR.K K BHATTA MR.J JOHN	MR.A ALI(R-1) MS.M KHATUN(R-1)

6	I.A.(Civil)/804/2016 IN MAC APP SL. NO. 275445	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SANJIB BORA and 2 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA MS.S THAKURIA	MR.L K BORAH(R-3)
7	I.A.(Civil)/417/2020 in MACApp./18344/2019	MD. ABIDUR RAHMAN <b>Versus</b> SRI EAJAL MARAK @ HIJAR MARAK @ SIGIAN MARAK AND 3 ORS	MR. P K DEKA MR. I H LASKAR MD. S ALOM MR. M S ALAM MR. J RAHMAN	MR. S DUTTA (R-2) MS M BORCHETIYA (R-2) MR. S DUTTA (R-2) MR S DUTTA (R-2)
	<b>WITH</b> MACApp./18344/2019 (Filing Number)	MD. ABIDUR RAHMAN <b>Versus</b> SRI EAJAL MARAK @ HIJAR MARAK @ SIGIAN MARAK AND 3 ORS		
	<b>WITH</b> I.A.(Civil)/18346/2019 (Filing Number)	MD. ABIDUR RAHMAN <b>Versus</b> SRI EAJAL MARAK @ HIJAR MARAK @ SIGIAN MARAK AND 3 ORS		
8	I.A.(Civil)/402/2022 in MACApp./1203/2022	KUSHAL CH. DEKA <b>Versus</b> KAMAL CH. DEKA AND ANR.	MR. A R AGARWALA	MRS. S ROY (r-2)
	<b>WITH</b> MACApp./1203/2022 (Filing Number)	KUSHAL CH. DEKA <b>Versus</b> KAMAL CH. DEKA AND ANR. B	MR. A R AGARWALA	
9	I.A.(Civil)/1895/2022 in MACApp./6459/2022	JOY PRAKASH <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR B K BARUAH	MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	<b>WITH</b> MACApp./6459/2022 (Filing Number)	JOY PRAKASH <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 2 ORS. E		
10	I.A.(Civil)/1944/2022 in MACApp./6843/2022	DAIBAKI BARUAH AND 2 ORS. <b>Versus</b> NISHA KUMARI AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	MS. R D MOZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> MACApp./6843/2022 (Filing Number)	DAIBAKI BARUAH AND 2 ORS. <b>Versus</b> NISHA KUMARI AND 2 ORS. H	MS RUKMINI BARUA	

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022

15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 24-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRL.A(J)/96/2022	MODON URANG <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
2	CrI.A./213/2022	SANJOY KUMARA SAHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
3	CrI.A./215/2022	DEBESH BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MS. S KANUNGOE MR. U CHOUDHURY	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/504/2022 <b>in</b> CrI.A./215/2022	DEBESH BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MS. S KANUNGOE MR. U CHOUDHURY	PP, ASSAM
4	CrI.A./216/2022	LAL BHANU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/506/2022 <b>in</b> CrI.A./216/2022	LAL BHANU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	CrI.A./217/2022	NASIRUDDIN SEIKH @ NASER <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/507/2022 <b>in</b> CrI.A./217/2022	NASIRUDDIN SEIKH @ NASER <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
<b>ORDERS</b>				
6	CRL.A(J)/56/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	BIRSHA MURAH <b>Versus</b> THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM



7	<b>WITH</b> CRL.A(J)/70/2019	BIRSHA MURAH <b>Versus</b> THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/85/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	ANI RAM PANGING <b>Versus</b> THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/1/2021 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	BIDYA SINGH TERANG <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
10	I.A.(CrI.)/32/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED <b>in</b> CrI.A./11/2022 <b>WITH</b> CrI.A./11/2022	MAHABUR ISLAM @ MAHABUR ESLAM @ RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		MAHABUR ISLAM @ MAHABUR ESLAM @ RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
11	I.A.(CrI.)/411/2022 WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./133/2022  <b>WITH</b> CrI.A./133/2022	HUMAYUN KABIR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
		HUMAYUN KABIR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
12	I.A.(Civil)/1447/2022 FIXED <b>in</b> WA/2753/2022  <b>WITH</b> WA/2753/2022 (Filing Number)	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> KAMAL SAJATI AND 5 ORS.	MR. D SAIKIA MS. P CHAKRABORTY SC, SECONDARY EDUCATION SC. EDU.	
		THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> KAMAL SAJATI AND 5 ORS. F	GA, ASSAM	
<b>HEARING</b>				
13	CrI.A./85/2022 FIXED	SAIDUL ALAM <b>Versus</b> NATIONAL INVESTIGATION AGENCY AND ANR.	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. R K D CHOUDHURY, SC, NIA(R 1) SC, NIA MS. S. JAHAN, ADDL PP, ASSAM(R 2)

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022

14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday, 7th September 2022 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II OR AT 3:00 PM AND  
WILL RISE AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Arb.P./4/2020 FIXED	BIKASH ENTERPRISES <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
2	Arb.P./32/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. B K DAS SC, RAILWAY
3	Arb.P./33/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR. U K NAIR MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	DR. B N GOGOI SC, RAILWAY
4	Arb.P./38/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR. U K NAIR MR D SENAPATI MR R SINGHA MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. J P MORE SC, RAILWAY
5	Arb.P./40/2020 FIXED	NAYAK INFRASTRUCTURE PVT LTD <b>Versus</b> NORTH EAST FRONTIER RAILWAY (CONS ORGANISATION) AND ANR	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR R SINGHA MR H K SARMA MR. M SAHEWALLA	MR. U K NAIR MR S DAS MS G SARMAH (R-2) SC, RAILWAY
6	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY

7	Arb.P./32/2021 FIXED	M/S EASTERN CARGO MOVERS AND ANR. <b>Versus</b> RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAJIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
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**ORDERS**

8	Review.Pet./15/2020 WP(C)/9190/2019 (Disposed), FIXED	ABDUL HAMID KHANDAKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MR R DHAR (R-3)
9	I.A.(Civil)/1675/2021 <b>in</b> WP(C)/2974/2021	KABIR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR A K AZAD	GA, ASSAM SC, GAD
	<b>WITH</b> WP(C)/2974/2021	KABIR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR A K AZAD	GA, ASSAM
10	Review.Pet./107/2022 WP(C) 915/2019 (Disposed)	MANOJ SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL

**HEARING**

11	WP(C)/763/2018 PART-HEARD	MAHESH HAZARIKA <b>Versus</b> THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)
12	Cont.Cas(C)/171/2018 PART-HEARD	PRANITA DEKA <b>Versus</b> BHABESH DEKA	MR A ALI MS. M KHATUN	MR. U K NAIR MR. S P BHATTACHARJEE MR. A CHETRY MR. M P SARMA
13	Review.Pet./157/2019 B/O	NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. JUNM LASKAR MR. A M BARBHUIYA	SC, SEC. EDU. MR A R BHUYAN MRS. R DEVI MR. A R TAHBILDAR MR F A LASKAR
	<b>WITH</b> I.A.(Civil)/62/2020 <b>in</b> Review.Pet./157/2019	NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/325/2020 <b>in</b> Review.Pet./157/2019	SUBRATA PURKAYASTHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	MR. A M BARBHUIYA SC, EDU
	<b>WITH</b> I.A.(Civil)/326/2020 <b>in</b> Review.Pet./157/2019	SUBRATA PURKAYASTHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	MR. A M BARBHUIYA SC, EDU
14	WP(C)/3489/2020	NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MR. R RAJKHOWA	SC, SEC. EDU. MRS. R DEVI MR F A LASKAR MR. D H MOZUMDER

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
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8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
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13)	MS. D GHOSH	03-09-2022	To	16-09-2022
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15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday, 7th September 2022 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CIVIL BENCH-II, FROM ITEM  
NOS. 1 TO 59), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2761/2021	MD SHUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
2	WP(C)/4572/2021	RUMENA TASLIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	SC, ELEM. EDU MR G PEGU
3	Cont.Cas(C)/480/2022	MD. IMDADUL ISLAM AND ANR <b>Versus</b> DR. BIJOYA CHOUDHURY AND 3 ORS	MR. A DEKA	
4	Cont.Cas(C)/495/2022	BHAR UDDIN BARBHUIYA <b>Versus</b> SMT. SURANJANA SENAPATI	MR F U BARBHUIYA MS S DAS	
5	Cont.Cas(C)/497/2022	PHULENDRA KALITA <b>Versus</b> MD. SHAH NAWAZ CHOUDHURY AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
6	Cont.Cas(C)/499/2022	PROVATI DAS <b>Versus</b> SMTI SURANJANA SENAPATI, ACS AND ANR	MR. R ISLAM MR J ISLAM	
7	WP(C)/996/2022	BASHAB DAS AND 10 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
8	WP(C)/4572/2022	ABDUL ALIM KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
9	WP(C)/4878/2022	PARISHMITA MISHRA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BARMAN R L CHUTIA	MR P BHARDWAJ SC, BTC
10	WP(C)/4937/2022	MD ASKOR ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	SC, ELEM. EDU SC, FINANCE

11	WP(C)/5352/2022 FIXED	MD. HAMIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI	SC, SEC. EDU.
12	WP(C)/5556/2022 B/O	BISHNU LAL CHETRI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS	SC, SEC. EDU.
13	WP(C)/5587/2022 FIXED	BHABESH BRAHMA <b>Versus</b> THE CENTRAL BOARD OF SECONDARY EDUCATION AND 4 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, CBSE
14	WP(C)/5810/2022	SUKHAMANI SINHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU
15	WP(C)/5813/2022	YASHWANT PANDEY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU
16	WP(C)/5815/2022	BHELLA ANCHALIK SENIOR SECONDARY SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	SC, SEC. EDU.
17	WP(C)/5826/2022	ANJU RANI BAISHYA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR. N J GOGOI	SC, SEC. EDU. GA, ASSAM
18	WP(C)/5843/2022	SORAF UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
19	WP(C)/5857/2022	DR. RUPAK NATH <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, AGRI. DEPARTMENT

**ORDER (STAY VACATING)**

20	I.A.(Civil)/2280/2022 FIXED in WP(C)/2903/2022 <b>WITH</b> WP(C)/2903/2022	SMT. PRITY RANI CHOUDHURY, <b>Versus</b> SUMAN SINGH AND 4 ORS.  SUMAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MR K KALITA  MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. R DUBEY  SC, ELEM. EDU MRS. K DEVI MS S A KHALIFA
21	I.A.(Civil)/2426/2022 FIXED in WP(C)/4560/2021 <b>WITH</b> WP(C)/4560/2021	MAHIBUR REHMAN MONDAL <b>Versus</b> ROFIQUL MUGHAL and 4 ORS.  ROFIQUL MUGHAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD R ISLAM MS A HUSSAIN  MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ELEM. EDU MR. I H LASKAR MR. P K DEKA SC, ELEM. EDU GA, ASSAM MS. A HUSSAIN (R-5) MR R ISLAM (R-5) MS M DEKA (R-5)

**ADMISSION**

22	WP(C)/6763/2018 PART-HEARD	RANJAN KR. BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MS N BEGUM MR B M DEKA MR. R C SAIKIA MR. K M MAHANTA MR. A BORUA MR D MAHANTA	SC, HIGHER EDU MR. B C DAS (R7) MR. M K CHOUDHURY (R4- R6) MR J H SAIKIA (R7) MR. A CHAMUAH (SC, UGC R-8) MR. D NATH (R7) MR. N BARUAH (R4-R6) MR. M SARMA (R4-R6)
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23	WP(C)/2912/2017 CAVT. NO. 614/2017	ATIQUUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S K DAS MR R KARIM	MR.U K NAIRR- 5and6 MR F U BARBHUIYA (R-7/CAVEATOR) MR.A CHETRY(R- 5&6) SC, SECONDARY EDUCATION MS S DAS (R-7/CAVEATOR) MR.A MATIN(R- 5&6)
24	WP(C)/2013/2018 FIXED	SANKAR PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA	SC, HIGHER EDU MR. U K NAIR, R-5 MR. B BARUAH MS. L YANGZOM
25	WP(C)/2555/2020 FIXED	SURESH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA MR. H MAZUMDER	SC, HIGHER EDU MR. S MUKTAR(R 5 AND R6)
26	WP(C)/535/2021 FIXED	JAHIRUL AHMED MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	SC, HIGHER EDU, ASSAM MR H R A CHOUDHURY (R-5,3) MR F U BARBHUIYA (R-5) MR. S P CHOUDHURY MR. A S TAPADER (R-5,3) C M DEKA (R-5,3) MR K BISWAKARMA MS B DEVI SC, U G C SC, ASSAM UNIVERSITY, SILCHAR
27	WP(C)/1382/2021 FIXED	MD. KHALIL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, SEC. EDU. MR. A DEKA (R-5)
28	WP(C)/1949/2021 FIXED	SHEIKH MEHBUB ALOM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
29	WP(C)/4160/2021 FIXED	DHANADA DIHINGIA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	SC, SEC. EDU. MR. R K D CHOUDHURY (R-4,5) MR D BHATTACHARYA (R-6) MR. B HUSSAIN (R-5) MR. J ABBAS (R-5) MR S A BARBHUYAN (R-5) MRS. P KHATUN (R-5)
30	WP(C)/6264/2021	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS R A MOSTAFI N ISLAM	SC, HIGHER EDU
31	WP(C)/90/2022 FIXED	ANIL CH GAYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	MR. D DOLEY (r-6) MS P BORA (r-6) SC, FINANCE SC, EDU
32	WP(C)/2017/2022 FIXED	PROF. JYOTIREKHA G. HANDIQUÉ <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 4 ORS	MR. K N CHOUDHURY MR D J DAS N GAUTAM	SC, HIGHER EDU MR. D SAIKIA (R1-R3) MR. B CHOUDHURY (R1-R3) MS RUKMINI BARUA (R1-R3) MS PADMINI BARUA (R1-R3)
33	WP(C)/2859/2022 FIXED	CHANDANA MEDHI <b>Versus</b> THE COTTON UNIVERSITY AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, COTTON UNIVERSITY MR. P D NAIR
34	WP(C)/4881/2022 FIXED	CHANSUMA KHUNGUR BRAHMA AND 333 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MS M DAS MRS V LAHON MR H AGARWAL	MR P N SARMA, SC, ELE. EDU. DEPTT. SC, EDU



35	<b>WITH</b> WP(C)/3663/2021	MINTU MODOK AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA M R Sharma	SC, ELEM. EDU MR. K GOGOI (r-3) SC, BTC ASSTT.S.G.I.
36	<b>WITH</b> WP(C)/4009/2021	PROSUN KUNDU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A A DEWAN MR M K DAS	SC, ELEM. EDU ASSTT.S.G.I. SC, CBSE SC, BTC
37	WP(C)/5020/2022 FIXED	SUJIT PAUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM
38	WP(C)/5041/2022 FIXED	SHIKA RUDRA PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM
<b><u>MATTERS REGARDING PROVINCIALIZATION</u></b>				
39	WP(C)/4111/2021	ABDUL WAHAB <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU SC, U G C
40	<b>WITH</b> Cont.Cas(C)/254/2022	DR. ABDUL WAHAB <b>Versus</b> DHARMA KANTA MILI	MR S BORTHAKUR MR. J ABBAS	MR. D SAIKIA MR. K GOGOI
<b><u>ORDERS</u></b>				
41	Cont.Cas(C)/313/2017 WITH CONT.CAS(C)- 306/2018(D/O)	SURENDRA NATH GOGOI @ SUREN GOGOI and 2 ORS. <b>Versus</b> PREETAM SAIKIA and 2 ORS.	MR.S U AHMED MR G DEKA MR A HAWARI	MR. M R LASKAR MS. A VERMA (R3) MS. A VERMA (R3) MR.B TALUKDAR(R-1) MR T THAKURIA MS U DAS (R3)
42	Cont.Cas(C)/351/2017	SIPRA MITRA <b>Versus</b> R.C.JAIN and 2 ORS.	MR.R C SAIKIA MR.P KHATANIAR MS.KAKALI SAIKIA	MR.D SAIKIASr.Adv.R-1 MR.A DEKA(R-1)(R-2)
43	<b>WITH</b> I.A.(Civil)/255/2020 <b>in</b> Cont.Cas(C)/351/2017	SIPRA MITRA <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR. R C SAIKIA	MR. D SAIKIA
44	Cont.Cas(C)/564/2017	NUR AHMED <b>Versus</b> R.C. JAIN and 2 ORS	MS.K DEVI MR.M SARMA MR.K DAS	MR. N SARMA MR. D SAIKIA, SR.ADV.
44	Cont.Cas(C)/613/2017	DIL PRASAD SARMAH <b>Versus</b> R.C.JAIN and ORS.	MR.S K SINGHA MR.P SARMAH MR.S UPADHAY MR.B KUMAR	MR. D SAIKIA MR. B CHOUDHURY MR. A K BHUYAN (R4,5) MS. B BHUYAN (R4,5) MR. N SARMA (R1) MS. N CHOUDHURY (R4,5) MR. M BORAH (R4,5) MR. A KHOUND (R4,5) MR. B GOSWAMI (R4,5) MS. Y S PHOM (R4,5)
45	WP(C)/2638/2017 CAVT. NO. 599/2017	MADHAB BHUYAN, <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S K DAS MR R KARIM	MRS B JAIN (R.No.5) MR. N J GOGOI(R.No.5) MS N BORDOLOI(R.No.6)
46	Cont.Cas(C)/294/2020 FIXED	MANOJ KONWAR AND 27 ORS. <b>Versus</b> PRITAM SAIKIA AND ANR	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R2) MR. R MAZUMDAR (R1) MR. P K BORAH (R1)
46	<b>WITH</b> I.A.(Civil)/1726/2021 <b>in</b> Cont.Cas(C)/294/2020	MANOJ KONWAR AND 27 ORS. <b>Versus</b> PRITAM SAIKIA AND ANR	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R2) MR. R MAZUMDAR (R1) MR. P K BORAH (R1)

47	WP(C)/2214/2020 B/O	GOBINDA CH DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA	MR. S P DEKA MR. S P DEKA MR S M T CHISTIE, SC, SEC. EDU. DEPTT MR. B GOGOI, SC, FINANCE DEPTT.(R-8,9) MS. A DAS MS. A DAS MR A DUTTA MR A DUTTA SC, EDU MS. M LAHKAR
48	Cont.Cas(C)/417/2021 FIXED	PRABHAWATI PAYENG MILI <b>Versus</b> DR. BIJOYA CHOUDHURY AND 7 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	MS. M B BARUAH (r-8)
49	<b>WITH</b> WP(C)/9393/2019	NIRADA DOLEY MILI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. M B BARUAH LEGAL AID COUNSEL	SC, ELEM. EDU MR B BURAGOHAIN (R10) MR. N BORUAH MS. S GOGOI (R10) MR. D. DOLEY, GOVERNMENT ADVOCATE
50	WP(C)/7087/2021 FIXED	RATNAWALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD R ISLAM MR D N SARMA S K DAS	SC, SEC. EDU. MRS. P GOSWAMI MS N SAIKIA MR. S M T CHISTIE SC, SECONDARY EDU. DEPT., R-1,2,4 SC, FINANCE
51	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. <b>Versus</b> M.S. MANIVANNAN, IAS AND ANR.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2)
52	I.A.(Civil)/2175/2022 B/O in WP(C)/2655/2022 <b>WITH</b> WP(C)/2655/2022	PRAKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.  PRAKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM  MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, FINANCE SC, FINANCE DEPTT.  SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
53	WP(C)/3723/2022 FIXED  <b>WITH</b>	ABUL KALAM AZAD <b>Versus</b> THE GOVT OF ASSAM AND 2 ORS	MR A R BHUYAN MR A ALI MR. Y ALI	SC, HIGHER EDU
54	WP(C)/6427/2021  <b>WITH</b>	NAWSHAD ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, HIGHER EDU SC, AG (A AND E) MR A ALI (r-4)
55	Cont.Cas(C)/230/2022  <b>WITH</b>	NAWSHAD ALI AHMED <b>Versus</b> DHARMA KANTA MILI, ACS AND ANR	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY	SC, HIGHER EDU MR. A R BHUYAN (R2) MR. K GOGOI MR A ALI MR A ALI MR S DAS MR. Y ALI (R2)
56	WP(C)/353/2022  <b>WITH</b> I.A.(Civil)/2433/2022 in WP(C)/353/2022	NAWSHAD ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY  MR A ALI MD Y ALI	SC, HIGHER EDU MR. S K MEDHI (r-3)  SC, HIGHER EDU SC, AG (A AND E) MR. U K NAIR

57	WP(C)/5457/2022 CAVT. NO.06872/022, FIXED	DR. RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR S K MEDHI FOR CAVEATOR SC, G U SC, U G C
<b>WITH</b>				
58	WP(C)/4960/2022  CAVT. NO. 06882/022,	DR MD YAMIN HASSAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C
<b>WITH</b>				
59	WP(C)/5156/2022	DR MD YAMIN HASSAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S K MEDHI (FOR CAVEATOR) SC, G U SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3192/2019	ON THE DEATH OF MD. MOHIDUL ISLAM, HIS LEGAL HEIRS MANJUWARA KHATUN AND 4 OTHERS <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MRS R BEGUM MR. J AHMED MR. P RAHMAN MS A HUSSAIN MR S Z AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/1539/2020 WITH LCR	JAMIRAN NESSA @ JAMIRON NESSA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M R KHANDAKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/1541/2020	HATMAT @ HEKMAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/1542/2020 WITH LCR	ANJUMAN KHATUN @ ANJUMAN NESSA @ ANJUMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N UDDIN MR. M ISLAM MS. K JAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/102/2021 WITH LCR	HIREN DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/150/2021	ISMAIL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/4476/2022	CHINU ROY <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A S DHILLON MR DIFENSO M MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/4640/2022 FIXED, WITH LCR	MD. BAKTA JAMAL SK @ BHAKTA JAMAL @ BAKTA JAMAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MS. P KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/5762/2022 B/O	SARIFA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A M AHMED MS S DAS P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/5808/2022	MD. MOIN UDDIN @ MOINUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B C DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/5809/2022	GOLDAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M ALI MR. R ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/5811/2022	AKHIRUN NESSA @ AKHI BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. U N CHATTRY MR. O LASKAR MS. K SHARMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/5814/2022	ANGUR NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/5818/2022	MD. ISMAIL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN MS. J GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/5819/2022	AISHA BEGUM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR A SHARMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/5833/2022	HANIF ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/5850/2022	ABDUL KHALEQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M AHMED MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/5854/2022	BARUN MANDAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/5860/2022	MD. SALIM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
20	WP(C)/1380/2018 FIXED, WITH LCR	SIDDIQUE ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS S RAHANA MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH

21	WP(C)/4331/2018 WITH LCR	RAMELA BIBI <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6TO12)
22	WP(C)/6050/2018 WITH LCR	ABDUL JABBAR <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/7441/2019 B/O, WITH LCR	MONI PAUL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. L C DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/7480/2019 B/O, WITH LCR	SHIBU PAUL @ SHIBU KANTI PAUL <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. U C RABHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b><u>ORDERS</u></b>				
25	Review.Pet./110/2021 WITH WP(C)/6707/2018 (D/O)	NEPAL DAS AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	Review.Pet./3/2022 WITH WP(C)/7563/2018 (D/O), LCR	ASHAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	Review.Pet./92/2022 WITH WA/139/2013 (D/O)	JOYNAL ABEDIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS B DEVI	GA, ASSAM ASSTT.S.G.I.
28	I.A.(Civil)/2038/2022 WITH LCR <b>in</b> WP(C)/4371/2022	ABDUL RASHID BHUYAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/4371/2022	ABDUL RASHID BHUYAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	I.A.(Civil)/2128/2022 FIXED, WITH WA/11/2021 (D/O) <b>in</b> Review.Pet./8790/2022	SH. P. NYAMBEMO JAMI <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS.	MR N Z LOTHAN	MR SISHIR DUTTA (R1-R3) MS. S. MOCHAHARI (R1- R3) MR S DUTTA (R1-R3)
	<b>WITH</b> Review.Pet./8790/2022 (Filing Number)	SH. P. NYAMBEMO JAMI <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS. E	MR N Z LOTHAN	
30	I.A.(Civil)/2497/2022 <b>in</b> WP(C)/3630/2022	MALIKJAN AKAND @ MALEKJAN KHATUN @ MANIKJAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/3630/2022 WITH LCR	MALIKJAN AKAND @ MALEKJAN KHATUN @ MANIKJAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

31	I.A.(Civil)/2531/2022 in WP(C)/4857/2019	MOMOTAZ BEGUM <b>Versus</b> UNION OF INDIA AND 5 ORS	MS B GOGOI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/4857/2019 WITH LCR	MOMOTAZ BEGUM <b>Versus</b> UNION OF INDIA AND 5 ORS	MS B GOGOI MS. M DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	I.A.(Civil)/2618/2022 in WP(C)/4746/2022	LALCHAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J. ALI MR. M P SARMA MS R A MOSTAFI MS. B M CHHETRI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/4746/2022	LALCHAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J. ALI MR. M P SARMA MS R A MOSTAFI MS. B M CHHETRI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	I.A.(Civil)/2629/2022 in WP(C)/4742/2022	JAKIR HUSSAIN @ JAKIR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M. P. SARMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/4742/2022	JAKIR HUSSAIN @ JAKIR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J. ALI MR. M. P. SARMA MS R A MOSTAFI MS. B M CHHETRI SC, F.T	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/8/2021 FIXED	AMZAD ALI AHMED <b>Versus</b> JISHNU BARUA, IAS AND ANR	MR D N BHATTACHARYYA	MR. D SAIKIA MR. D NATH MR P NAYAK
	<b>WITH</b>			
2	Cont.Cas(C)/249/2020	SIMANTA DAS <b>Versus</b> KUMAR SANJAY KRISHNA, IAS AND 2 ORS.	MR D N BHATTACHARYYA	MR. D SAIKIA (R2) MR. B GOGOI (R2) MR P NAYAK (R2)
3	WP(C)/3590/2021	FAKAR UDDIN BARBHUIYA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
4	Cont.Cas(C)/443/2022	SARVAN BASFOR <b>Versus</b> RAKESH AGARWALA	MS P AGARWAL MR. B J DAS	
5	Cont.Cas(C)/498/2022	RINA PAUL AND 2 ORS <b>Versus</b> BIVASH MODI AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	
6	Cont.Cas(C)/501/2022	MRIGEN SARKAR AND ANR <b>Versus</b> JAYANT NARLIKAR AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
7	WP(C)/3221/2022	GHANA KANTA DEKA AND 59 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, WATER RESOURCE SC, FINANCE
8	WP(C)/3408/2022	DIPAK HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MR. T DEURI MRS. R S DEURI	SC, FINANCE
9	WP(C)/3825/2022 FIXED	DEVAJIT KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	S BORGHAIN MS. B DEVI	GA, ASSAM SC, REVENUE
10	WP(C)/4142/2022	BHASKAR DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR P K SINGHA MR D K MEDHI MS P BARUAH	GA, ASSAM SC, APSC



11	WP(C)/4276/2022	LONGJAM IBOYAIMA SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	SC, AGRI. DEPARTMENT
12	WP(C)/4389/2022	BELLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A A R KARIM MR. A DEB MS. R R BORAH	SC, P AND R.D. GA, ASSAM
13	WITH WP(C)/2779/2022	BELLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J DUTTA MR. A A R KARIM MR. A DEB	SC, P AND R.D. GA, ASSAM MR. R MAZUMDAR(R.No.6)
14	WP(C)/4465/2022	PRANJAL PAYENG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM
15	WP(C)/4893/2022	MUN MUN SAIKIA AND 4 ORS. <b>Versus</b> OIL INDIA LTD. AND ANR.	MR P K DAS MR. M BARUAH MR. M ALOM	SC, OIL
16	WP(C)/5245/2022	M/S SARAIGHAT SECURITY AND SERVICES <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	GA, ASSAM SC, AAU
17	WP(C)/5612/2022 FIXED	LAKHESWARI KALITA AND ANR <b>Versus</b> THE GENERAL MANAGER (ZONAL), FOOD CORPORATION OF INDIA AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	SC, F C I
18	WP(C)/5683/2022 FIXED	KUNTIL BHUYAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY	ASSTT.S.G.I.
19	WP(C)/5820/2022	ABDUS SOBUR PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, AG SC, FINANCE
20	WP(C)/5821/2022	MRS. UTTARA DUARAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, HANDLOOM AND TEXTILE
21	WP(C)/5829/2022	BISWAJIT PAUL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM
22	WP(C)/5830/2022	SMTI SANMATI CHAUHAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, AG SC, FINANCE
23	WP(C)/5831/2022	HASINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G J SAIKIA MR. T K BHUYAN MR A ALI MS. M KHATUN	GA, ASSAM SC, REVENUE
24	WP(C)/5836/2022	DURGESWAR BORUAH AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P BHARADWAJ MR. D J BORAH	GA, ASSAM SC, IRRIGATION SC, FINANCE
25	WP(C)/5837/2022	MAINUR ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ROY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
26	WP(C)/5839/2022	PALLAV HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, K A A C
27	WP(C)/5840/2022	RUPAM KALITA AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
28	WP(C)/5841/2022	BAHARUL ISLAM AND 29 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. A M S MAZUMDER	GA, ASSAM SC, HEALTH
29	WP(C)/5842/2022	HIRANYA BORGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, P H E

30	WP(C)/5855/2022	TULUMONI DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, AG SC, PWD SC, FINANCE DEPTT.
31	WP(C)/5856/2022	PAVITRA KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS <b>ADMISSION</b>	MR. S D PURKAYASTHA MR S CHOUDHURY MS R MEDHI	GA, ASSAM SC, FOREST
32	WP(C)/5814/2017 FIXED	ATUL CHANDRA MAHANTA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS. K GOSWAMI MR. R GOSWAMI MR. M P BHUYAN MS. P KALITA	GA, ASSAM SC, FINANCE DEPTT. SC, INDUSTRIES
33	<b>WITH</b> WP(C)/5762/2017	JANAK KALITA and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MS. A CHETRY MS. P BORGHAIN	GA, ASSAM MR. T C CHUTIA(R - 1 & 2) MS. A VERMA SC, FINANCE DEPT. R - 3 and 4 MR. A KALITA (SC, COMMERCE AND INDUSTRIES DEPARTMENT)DE SC, APSC SC, FINANCE DEPTT.
34	WP(C)/4472/2019 FIXED	BONOMALI GOHAIN KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. R HAZARIKA MR. C CHAKRAVARTY	SC, APSC SC, FINANCE DEPTT.
35	WP(C)/221/2021 B/O	PRAMILA BORO <b>Versus</b> THE DIRECTORATE OF PENSION AND 3 ORS	MR P KALITA MRS S GOSWAMI	GA, ASSAM MR P C GOSWAMI MR. P P DAS SC, FINANCE
36	WP(C)/4127/2021	BAKUL ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. S NATH	SC, PWD
37	WP(C)/4371/2021	ANJAN HAFILA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	S BORGHAIN MS. B DEVI	GA, ASSAM SC, DIMA HASAO SC, PWD
38	WP(C)/5582/2021 FIXED	MINUARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS RUKMINI BARUA MS PADMINI BARUA	SC, PWD
39	WP(C)/127/2022	AR 288L OM DUTT SHARMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR B HAZARIKA MR B HAZARIKA	MR. B DEKA (r-1 to 6) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1087/2022 in WP(C)/127/2022	AR-228L 2ND IN COMMAND OM DUTT SHARMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.		MR. B DEKA ASSTT.S.G.I.
40	WP(C)/404/2022	BAPDHAN DAS AND 39 ORS <b>Versus</b> THE INDUSTRIAL COOPERATIVE BANK LTD AND 3 ORS	MR. S ISLAM MR A HAWARI MR. K MOHAMMED	SC, CO OP GA, ASSAM MS S DAS (R-1,2,4)
41	WP(C)/483/2022	ANITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
42	WP(C)/832/2022 FIXED	DR. DHRUBA HOJAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	GA, ASSAM SC, AG SC, HEALTH
43	WP(C)/918/2022	DILIP KUMAR KALITA AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K K PHUKAN	GA, ASSAM SC, FINANCE
44	WP(C)/1050/2022	SUNIL KUMAR SENAPATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM MR A HAWARI	MS. M DUTTA GA, ASSAM MR. P K ROY (r-5) MR. S K CHAKRABORTY (r- 5) MR. M DUTTA (r-2,3,4) MRS. A CHAKRABORTY (r- 5) MS S DEV (r-2,3,4)

45	WP(C)/1289/2022	BHANU PRIYA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MRS. R RONGMEI MS. D J BORAH	GA, ASSAM
46	WP(C)/1751/2022	KHANINDRA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS. M D BORAH, GA, ASSAM (R-1,2,4,5) SC, BTC SC, FOREST
47	WP(C)/5047/2022 FIXED	MS RADHIKA RABIDAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	GA, ASSAM SC, AGRI. DEPARTMENT
<b>WITH</b>				
48	WP(C)/1320/2022	RADHIKA RABIDAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	GA, ASSAM SC, AGRI. DEPARTMENT
<b>ORDERS</b>				
49	Cont.Cas(C)/208/2020 FIXED	NIPENDRA KR. DEKA <b>Versus</b> NARAYAN CHANDRA DAS AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. R R Gogoi (R3, R5)
50	Review.Pet./45/2021 WITH WP(C)/3023/2020 (D/O)	MAMONI KALITA BEZBARUA <b>Versus</b> SANGITA HALOI BARUAH AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM MR. U K NAIR (r-1) MR. D BHUYAN (r-1) MS N NEWME (r-1)
51	I.A.(Civil)/1641/2022 in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS <b>Versus</b> KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
<b>WITH</b>				
	WP(C)/2689/2020	KHIRODA DAS <b>Versus</b> THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR K DAS (R-1 TO 4)
52	I.A.(Civil)/1652/2022 in WP(C)/5008/2014	ON THE DEATH OF LATE SURESH PRASAD SINGH HIS LEGAL HEIRS SMTI TARA DEVI <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. S BORA MS J RAJKUMARI	ASSTT.S.G.I.
<b>WITH</b>				
	WP(C)/5008/2014	SURESH PRASAD SINGH <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.P PATHAK MSS CHANGKAKATI MR. S BORA MR.A NARZERY MS.P BARMAN MS.S T BOKTH MS.J SAIKIA	ASSTT.S.G.I.
53	I.A.(Civil)/2379/2022 FIXED in WP(C)/5105/2022	BINAY KUMAR DIWANA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR. A BORO MR. M P SHARMA	ASSTT.S.G.I.
<b>WITH</b>				
	WP(C)/5105/2022	BINAY KUMAR DIWANA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR. M P SARMA	MR D SENAPATI MR. P D NAIR MR. A CHETRY MR. S S ROY MR G ALAM MR. H ROHMAN MS S GOYAL MS. S. TODI MR H K SARMA ASSTT.S.G.I.
<b>WITH</b>				
	I.A.(Civil)/2670/2022 in WP(C)/5105/2022	BINAY KUMAR DIWANA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR. M P SARMA	ASSTT.S.G.I.
<b>WITH</b>				
	I.A.(Civil)/2671/2022 in WP(C)/5105/2022	BINAY KUMAR DIWANA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR. M P SARMA	ASSTT.S.G.I.
54	WP(C)/5005/2022 FIXED	THE ASSAM CHAH KARMACHARI SANGHA <b>Versus</b> THE GOVT. OF ASSAM AND ANR.	MS. A BHATTACHARYYA MR. P KALITA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday, 7th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[ AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[ CIVIL BENCH-IV AND I ]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/2005/2020 B/O	SUBIR SARKAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC. REVENUE
<b>MOTION</b>				
2	Cont.Cas(C)/493/2022	ANSUMWI NARZARY <b>Versus</b> ANURAG GOEL	MR H P GUWALA MR. A BORO MS N NEWME	
3	Cont.Cas(C)/494/2022	ANSUMWI NARZARY <b>Versus</b> ANURAG GOEL	MR H P GUWALA MR. A BORO MS N NEWME	
4	Cont.Cas(C)/496/2022	ANSUMWI NARZARY <b>Versus</b> ANURAG GOEL, I.A.S.,	MR H P GUWALA MR. A BORO	
5	Cont.Cas(C)/500/2022	BIPIN CHANDAR DAS @ BIPIN DAS <b>Versus</b> JAGAN MOHAN REDDY AND ANR	MS M DAS	
6	WP(C)/3563/2022 FIXED	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
7	WP(C)/5319/2022 FIXED	GANESH BORO <b>Versus</b> BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR MR. A SARANIA	SC, BTC
8	<b>WITH</b> WP(C)/4906/2022	MRIDUL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. S M RAHMAN MR. R AHMED	SC, FOREST SC, BTC

9	<b>WITH</b> WP(C)/4970/2022	SAILENDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR MS S SHARMA	SC, FOREST SC, BTC
10	<b>WITH</b> WP(C)/5174/2022	PABIN BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. S M RAHMAN MR. R AHMED	SC, BTC SC, FOREST
11	WP(C)/5365/2022	SYED HAZLUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE SC, GMC
12	WP(C)/5393/2022 FIXED	RAFIQUE UDDIN LASKAR AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM
13	WP(C)/5442/2022 FIXED	GANAKPARA FISHERY CO OP SOCIETY LTD. <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR.	MR. R MAJUMDAR MS. J GHOSH	SC, AFDC
14	WP(C)/5458/2022	MD SAMSUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MISS. S PRASAD	SC, GST MR H GUPTA ASSTT.S.G.I.
15	WP(C)/5499/2022	RANJAN DUTTA <b>Versus</b> THE UNION OF INDIA AND ANR	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR RAJEEV AGARWAL	SC, GST MR H GUPTA ASSTT.S.G.I.
16	WP(C)/5520/2022 FIXED	SONTASH DAS AND 18 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR M CHOUDHURY MR N RAY MR P J DAS	GA, ASSAM MR. B DEKA SC, NF RLY
17	WP(C)/5710/2022 CAVT. NO.09672/022, FIXED	MANJU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	SC, P AND R.D. GA, ASSAM MR. M AHMED FOR CAVEATOR
18	WP(C)/5807/2022	BIRBHADRA ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN MR. S MEDHI	GA, ASSAM SC, REVENUE
19	WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	SC, K A A C SC, REVENUE SC, FOREST
20	WP(C)/5816/2022	DURGA MAHON ADHIKARY @ DURGA CHARAN ADHIKARY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A RAHMAN	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/5822/2022	AKKAS ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS N J DAS MRS. S ISLAM	SC, CO OP GA, ASSAM
22	WP(C)/5823/2022	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
23	WP(C)/5824/2022	SUBAL CHANDRA SAHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MS N NEWME	GA, ASSAM SC, BTC
24	WP(C)/5827/2022	HABIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A RAHMAN	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/5828/2022	MAUSUMI SAHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MS N NEWME	GA, ASSAM SC, BTC

26	WP(C)/5832/2022	PASCHIM MANDIA SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. S K TALUKDAR
27	WP(C)/5834/2022 B/O	NIRANJAN KALITA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MR N P BARUAH MS. D SHARMA MS. N BARMAN MS. R. ENGJAIPI S RABHA	SC, CO OP GA, ASSAM
28	WP(C)/5835/2022	PUB CHENGA GPSS LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. S K TALUKDAR
29	WP(C)/5838/2022	ADARSH KUMAR JHUNJHUNWALA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. A SARAF MR. A GOYAL MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION GA, ASSAM
30	WP(C)/5844/2022	M/S RDR ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA	SC, WATER RESOURCE SC, INDUSTRIES
31	WP(C)/5845/2022	AZAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A RAHMAN	GA, ASSAM ASSTT.S.G.I.
32	WP(C)/5847/2022	M/S SREE KRISHNA ROADWAYS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
33	WP(C)/5851/2022	ABDUL KARIM SHEIKH @ ABDUL KARIM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A RAHMAN	GA, ASSAM ASSTT.S.G.I.
34	WP(C)/5858/2022	NURMOHAMMAD HUMAYUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A MOBARAQUE MR. M K SHARMA	SC, REVENUE AND DISASTER MANAGEMENT DEPT
35	WP(C)/5859/2022	JAHANARA BEGUM @ JAHANARA BEWA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A RAHMAN MR E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
36	I.A.(Civil)/2655/2022 B/O in Cont.Cas(C)/437/2019 <b>WITH</b> Cont.Cas(C)/437/2019	AMIN UDDIN <b>Versus</b> N.K. SANTI KUMAR SINGHA AND 5 ORS E	MR. A H M R CHOUDHURY	
		AMIN UDDIN <b>Versus</b> N.K. SANTI KUMAR SINGHA AND ORS	MR. A H M R CHOUDHURY	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
<b>ADMISSION</b>				
37	WP(C)/7797/2017	OIL INDIA LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM MR. B. DUTTA MR. S DEKA R SARMAH (R-3) MR J BORAH (R-3) MR. K KAKOTI (R-3) MS. J BORO
38	WP(C)/6290/2017	NANDLALL and SONS TEA INDUSTRIES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. B. DUTTA MR.S BANIK MR. S DEKA R SARMAH MR J BORAH MR. K KAKOTI MS. J BORO MR.M K RONGPI	GA, ASSAM
39	WP(C)/4332/2019	MADHU RAM DAS AND 15 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS F AHMED	MR. S C KEYAL,SC, DRDO & SC, FOREST DEPTT GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.

40	WP(C)/4783/2019 FIXED	SRI MADHAB BARHAJARA GAON PATHAR PARISALANA SOMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	GA, ASSAM SC, REVENUE
41	WP(C)/1712/2022 FIXED	MANOJ SHRINATH MAURYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P P DUTTA MR D MAHANTA	GA, ASSAM SC, HEALTH
<b>WITH</b>				
42	WP(C)/1664/2022	ANIL KUMAR YADAV <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P P DUTTA MR D MAHANTA	GA, ASSAM SC, HEALTH
43	WP(C)/1994/2022 FIXED	SATISH DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A KHANIKAR	SC, WATER RESOURCE
44	WP(C)/2204/2022 FIXED	NAWAL KISHOR SAHANI <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY AND 5 ORS	MR. S SAHU MR. M K ALI MS. S SARMA	MR. R P KAKOTI SR. ADV. (r-1 to 4) MR. K GOGOI MR A B DEY (r-1 to 4) MR. S SUTRADHAR (r-1 to 4) SC, IIT ASSTT.S.G.I.
45	WP(C)/4614/2022 FIXED	UNITED BROTHERS DISTILLERIES PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S HAZARIKA MR. S HAZARIKA	SC, GST ASSTT.S.G.I.
<b>WITH</b>				
	I.A.(Civil)/2466/2022 <b>in</b> WP(C)/4614/2022	UNITED BROTHERS DISTILLERIES PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S HAZARIKA	SC, GST
46	WP(C)/4739/2022 FIXED	JAHANGIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S CHAUHAN MR. A R SHOME MR D NANDI	SC, FOREST
47	WP(C)/5053/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, PWD
48	WP(C)/5414/2022 FIXED	BIMAL KRISHNA DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 2 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	MR P SHARMAH, SC, AFDC (R-1 & 2) MR. C K S BARUAH, GA, ASSAM (R-3) SC, AFDC
<b>ORDERS</b>				
49	Review.Pet./53/2016 WITH R.S.A./254/2005(D/O)	ON THE DEATH OF DULAL CHANDRA GORE HIS SON AND PLAINTIFF SANJIB KUMAR SAH and ANR <b>Versus</b> SRI SUBUDH CHANDRA SARKAR and 5 ORS	MR. A C SARMA MR I RAFIQUE MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA MR G BHARADWAJ MS.M BARUAH	MR G P BHOWMIK MS.M KALITA MS.P CHETIA
50	Review.Pet./36/2018 WITH RSA/29/2007 (D/O)	BHUPEN BARTHAKUR <b>Versus</b> CHANDAN DUTTA and ANR,		
51	Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS <b>Versus</b> T Y DAS AND ORS	MR. R DE (P-1) MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. P K MEDHI (R3) MS. S CHUTIA (R5) MR. P KAKATI (R5)
<b>WITH</b>				
	I.A.(Civil)/861/2020 <b>in</b> Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS <b>Versus</b> T. Y DAS AND 7 ORS	MS. D SONOWAL	GA, ASSAM
<b>WITH</b>				
52	Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. <b>Versus</b> T.Y DAS AND ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5,9) MS. S CHUTIA (R5,9) MR. P KAKATI MR. P KAKATI



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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **MOTION**

1	WP(C)/5493/2022 PRANAB MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM SC, REVENUE
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#### **ORDER (STAY VACATING)**

2	I.A.(Civil)/2660/2022 in WP(C)/6187/2021 <b>WITH</b> WP(C)/6187/2021 CAVT. NO. 06922/021,	RAHIMA BEGUM <b>Versus</b> RIJUMA BEGUM AND 5 ORS.  RIJUMA BEGUM <b>Versus</b> RAHIMA BEGUM AND 5 ORS.	MR J H SAIKIA  MR. M U MAHMUD MR. D SARMAH MS. M BEGUM MR S H MAHMUD  GA, ASSAM MR J H SAIKIA MR. S HAZARIKA (r-6) S. J. SAHARIAH (r-6) FOR CAVEATOR SC, ELECTION COMMISSION.
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#### **ORDER (IMPLEADMENT OF PARTY)**

3	I.A.(Civil)/1962/2022 in WP(C)/2844/2022 <b>WITH</b> WP(C)/2844/2022	LABANYA KALITA AND 4 ORS. <b>Versus</b> JANAJIT DAS AND 6 ORS.  JANAJIT DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R SARMA  MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR MS M TIWARI  GA, ASSAM SC, REVENUE
4	I.A.(Civil)/2201/2022 in WP(C)/4582/2022 <b>WITH</b> WP(C)/4582/2022	GOLAK DAS <b>Versus</b> RUBUL KALITA AND 63 ORS  RUBUL KALITA AND 58 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MS. S. KAR  MR. J KALITA MR D KALITA MS. S. KAR  SC, A S A M B  SC, A S A M B

5	I.A.(Civil)/2650/2022 in Cont.Cas(C)/5/2022	M/S H R ENTERPRISE <b>Versus</b> NARAYAN DAS AND 2 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
	<b>WITH</b> Cont.Cas(C)/5/2022	M/S H R ENTERPRISE <b>Versus</b> NARAYAN DAS AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
<b>ADMISSION</b>				
6	WP(C)/4778/2015 FIXED	CHAMPAK DEKA and ANR. <b>Versus</b> ASSAM ELECTRICITY GRID CORPORATION LIMITED and 4 ORS	MR. N ALAM MD. A HUSSAIN MR. S U AHMED MS. K JAIN	GA, ASSAM (R4-R5) SC, APDCL (R1-R3) MS. P BHATTACHARJEE (SC, AEGCL)
7	WP(C)/1472/2016	SANJENBAN CHAKRABORTY SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M A I HUSSAIN MRA R BHUYAN	GA, ASSAM MR R DHAR MR.D P BORAH-4 SC, WPT AND BC
8	WP(C)/3405/2016	SMTI ANJALI NARZARY and ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.A MANNAF MS.F BEGUM	GA, ASSAM C.G.C. MR.B DEKA SC, BTC ASSTT.S.G.I.
9	WP(C)/3452/2016 FIXED	HOPNA SORENA and 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R K MALAKAR MRS.H KALITA MSK R SANKAR	GA, ASSAM SC, FINANCE SC, PERSONNEL DEPT.
10	WP(C)/2766/2017 FIXED	NITUL NEOG <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.P HAZARIKA MR.M CHOUDHURY MS.P DAS MR.P K MUNIR	GA, ASSAM MR.P N GOSWAMI SC, EXCISE DEPTT.
11	WP(C)/2890/2017	PROMILA NUNIA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.N DEKA MS.D GHOSH	MR.S C KEYAL( ASGI) GA, ASSAM C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
12	WP(C)/5692/2017	PAANKHURI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 4 ORS.	MR.K N CHOUDHURY MR.R M DEKA MR.D J DAS MR.B KASHYAP MR.J PATOWARI	MR.N J DUTTA SC, APDCL MR. P N GOSWAMI
13	WP(C)/5892/2017	M/S. S.M.CEMENT INDUSTRIES <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR H K SARMA MRS R DEKA SC, APDCL
14	WP(C)/6246/2017	NAZRUL ISLAM <b>Versus</b> STATE BANK OF INDIA and ANR.	MR.P K BORDOLOI MR.M KATAKI	MR.A K SAHEWALLA(R- 1&2)
15	WP(C)/7050/2018	AQUACULTURE DEVELOPMENT ORGANISATION FOR SC, ST AND BACKWARD CLASSES, ASSAM <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS. (B)	MR D J MEDHI MR. A SARMA MR. U CHOUDHURY MR B KOCH	MR. S R BORUAH (GA, ASSAM, R-3 & 4) MS. S D SARMAH (SC, ASSAM FISHERIES DEV. CORP. LTD., R-1 & 2)
	<b>WITH</b>			
16	WP(C)/3346/2022	AQUACULTURE DEVELOPMENT ORGANISATION FOR SC, ST AND BACKWARD CLASSES, ASSAM <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	SC, AFDC
17	WP(C)/189/2019	MAINAJAN KHATUN <b>Versus</b> THE HINDUSTAN PETROLEUM CORPORATION LTD AND 4 ORS.	MR. B D KONWAR SR. ADV. MD. A MATLIB MR. R KALITA MR. R DHAR MR H AGARWAL MR J SINGH MR A K AZAD	MR. S BORTHAKUR (R 1- R4) MR. S S ROY (R 1-R 4)

	<b>WITH</b> I.A.(Civil)/783/2022 in WP(C)/189/2019	NAZNIN HASSAN <b>Versus</b> MAINAJAN KHATUN AND 4 ORS. F	MR. N H BARBHUIYA	
18	WP(C)/1325/2019	PROMILA HASDA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS P BARUAH MR. D C C PHUKAN MS. ANNA K P	GA, ASSAM
19	WP(C)/1828/2019	RAJ COKE INDUSTRIES, <b>Versus</b> STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI SC, INDUSTRIES AND COMMERCE
20	<b>WITH</b> WP(C)/5917/2018	SHIVA COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
21	<b>WITH</b> WP(C)/5931/2018	JAI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
22	<b>WITH</b> WP(C)/5932/2018	SHIVA COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
23	<b>WITH</b> WP(C)/5937/2018	JAI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
24	<b>WITH</b> WP(C)/5954/2018	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
25	<b>WITH</b> WP(C)/5957/2018	RAJ COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
26	<b>WITH</b> WP(C)/5960/2018	RAJ COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
27	<b>WITH</b> WP(C)/5980/2018	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE

28	<b>WITH</b> WP(C)/6027/2018	GANESH MET COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
29	<b>WITH</b> WP(C)/1843/2019	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. J HANDIQUE MS. A TALUKDAR SC, INDUSTRIES AND COMMERCE
30	<b>WITH</b> WP(C)/1860/2019	SETHI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
31	<b>WITH</b> WP(C)/2096/2019	GANESH MET COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
32	<b>WITH</b> WP(C)/2111/2019	GANESH MET COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
33	<b>WITH</b> WP(C)/2138/2019	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
34	WP(C)/2324/2019	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD H R AHMED MD A ISLAM	MR D BHATTACHARYA (SC, ASSAM POWER DISTRIBUTION COMPANY LTD. R-2 TO 7) SC, APDCL MS M BHATTACHARJEE (GA, ASSAM, R- 1 TO 8)
35	WP(C)/3384/2019	GARIMA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM SC, BTADC
36	WP(C)/615/2021 B/O	BIDUT BAKSHI @ BIDYUT BAKSHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	MR P S DEKA (SC, REVENUE DEPT, R-1) MS. M BHATTACHARJEE (R- 2,3,4,5)
37	WP(C)/616/2021 FIXED	SANJIB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B N SARMA MR. M KALITA MR. A PHUKAN MS. N BARUAH MR. J HATIMURIA	SC, IRRIGATION
38	WP(C)/2697/2021	JOI AAI PROGRESSIVE SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R K BORAH MR B BURAGOHAIN	SC, FOREST
39	WP(C)/4074/2021	ABDUL MOTLEB AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM SC, REVENUE SC, IRRIGATION

40	WP(C)/4175/2021	SAURABH KUMAR KALITA <b>Versus</b> THE STATE BANK OF INDIA AND 3 ORS	MR. H N SARMA	MR. A K SAHEWALLA (R-1 TO 4) MR. W SHARMA (R-1 TO 4) MR P GOGOI (R-1 TO 4)
41	WP(C)/4698/2021 B/O	HIMANI SARKAR <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	GA, ASSAM SC, APDCL
42	WP(C)/6814/2021	ABDUL KHALEQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, IRRIGATION
<b>WITH</b>				
43	WP(C)/6818/2021	ABU MAHAMMAD ZAKARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, IRRIGATION
44	WP(C)/1266/2022	MANJU TAYE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G PEGU MS. M DAIMARY MS. S DOLEY	GA, ASSAM MS N RAHMAN (r-4) N R SURANA (r-4) SC, REVENUE
45	WP(C)/2184/2022 CAVT. NO.02922/022,	NOOR NAHAR JIYA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. G HUSSAIN MR S A SIKDER	SC, P AND R.D. GA, ASSAM MR. M AHMED MR. M AHMED FOR CAVEATOR
46	WP(C)/3429/2022 CAVT. NO.05262/022,	SHREEPAL JAIN @ SHREEPAL BARJATYA <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 5 ORS.	MS M HAZARIKA MR. M K BORAH	GA, ASSAM MR S SARMA MR. J DEKA (R5, R6) MR G J SAIKIA MR. T K BHUYAN (R5, R6) MR. S K DEKA (R5, R6) DR. S RAHMAN (R5, R6) MR. A GAUTAM (R5, R6) FOR CAVEATOR SC, REVENUE
47	WP(C)/4637/2022 FIXED	THANURAM RONGPI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, P AND R.D. GA, ASSAM
<b>WITH</b>				
48	WP(C)/4445/2021	PRASANTA BISWAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R PHUKAN	SC, PNRD GA, ASSAM
<b>WITH</b>				
	I.A.(Civil)/1640/2022 in WP(C)/4445/2021	PRASANTA BISWAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R PHUKAN	SC, P AND R.D. GA, ASSAM
<b>WITH</b>				
49	WP(C)/4186/2022	PRASANTA BISWAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MR. R PHUKAN	SC, P AND R.D. GA, ASSAM
<b>ORDERS</b>				
50	Cont.Cas(C)/684/2015	ASSOCIATION OF REGISTERED PHARMACIST, ASSAM <b>Versus</b> DR. J. BALAJI	MR.A R SIKDAR MR.M H TALUKDAR MR. S ALAM	MS.P DAS MR.J M A CHOUDHURY MR.A B T HAQUE
<b>WITH</b>				
	I.A.(Civil)/1957/2021 in Cont.Cas(C)/684/2015	WORKING PRESIDENT NAMELY ZAKIR SIKDAR AND ANR. <b>Versus</b> SRI ANURAG GOEL, I.A.S.	MR. A R SIKDAR	SC, HEALTH
51	Cont.Cas(C)/794/2015	PALLAV KUMAR BARUAH <b>Versus</b> SMTI. JAYASHREE DAULAGUPU and 2 ORS.	MSS CHANGKAKATI MR.S BORA MS.P BARMAN MR.S M T CHISTIE	MR J CHUTIYA MS S CHAKRABORTY MR.R M DAS(R-1)

52	Cont.Cas(C)/417/2016	ARCHTECH CONSULTANTS PVT. LTD. <b>Versus</b> SRI ASHUTOSH AGNIHOTRI	MR. P PATHAK MS S CHANGKAKATI MR. A NARZARI MS. P BARMAN MS. S T BOKTH MR. T K DAS MR. K H CHOUDHURY	MR. S SARMA (R2) MR. J DEKA (R2) MS. A VERMA MS. S KHANIKAR MR A SARMA (R2) MR. B GOGOI MR. T K BHUYAN (R2) MR. S K DEKA (R2) MR P NAYAK MS U DAS MRS. N BORDOLOI
53	Cont.Cas(C)/477/2016	THE UNION OF INDIA and 4 ORS <b>Versus</b> SUBODH KUMAR SINGH	MSB DEVI MR.R SARMA MS.K D SARMAH MS.S D SAIKIA	
54	Cont.Cas(C)/119/2017	M/S HILLS TRADE AGENCIES <b>Versus</b> MR. AJIT KAKATI and 2 ORS.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR. T C CHUTIA MR R DHAR MR.M MAHANTA(R-1) MR.H BURAGOHAIN(R-2) MS.M BORAH(R-2) MR D K ROY MS. I KAKATI SC, P W D MS.D GOGOI(R-2)
<b>WITH</b>				
55	Cont.Cas(C)/114/2017	M/S HILLS TRADE AGENCIES <b>Versus</b> MR. DIBYAJYOTI SAHARIA and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR R DHAR MR.H BURAGOHAIN(R-2) MS.M BORAH(R-2) MS.R DEKA(R-1) SC, P W D MS.D GOGOI(R-2)
<b>WITH</b>				
56	Cont.Cas(C)/117/2017	M/S HILLS TRADE AGENCIES <b>Versus</b> MR. DIBYAJYOTI SAHARIA and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.H BURAGOHAIN MS I JAMIR (R2) MR R DHAR MR.M MAHANTA(R-1) MS.M BORAH(R-2) MR. R DHAR (R2) MS.R DEKA(R-1) SC, P W D MS.D GOGOI(R-2)
57	Cont.Cas(C)/581/2017	CHIKAN DEKA <b>Versus</b> BHUPESH DAS	MR.J SARMAH	
58	I.A.(Civil)/3855/2019 in WP(C)/960/2012 (D/O) in WP(C)/960/2012	ISLAM KHAN <b>Versus</b> THE UNION OF INDIA and 12 ORS	MR M H AHMED	MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA ASSTT.S.G.I.
<b>WITH</b>				
	I.A.(Civil)/3856/2019	ISLAM KHAN <b>Versus</b> THE UNION OF INDIA and 12 ORS	MR M H AHMED	GA, ASSAM ASSTT.S.G.I.
59	WP(C)/7969/2019	M/S. MODI TEA AND INDUSTRIES PVT. LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. G N SAHEWALLA MR. K AGARWAL MR. D SENAPATI MR. D AKRAM MR. M SAHEWALLA	MR. S C KEYAL (A.S.G.I, (R-1)) MR. A KALITA, (SC, INDUSTRIES DEPTT.,(R-2 to 4)) SC, INDUSTRIES AND COMMERCE MR. R DHAR
60	Cont.Cas(C)/65/2020	PADMESWAR BORUAH <b>Versus</b> PALLAB GOPAL JHA	MR. S R GOGOI MR. J C GOGOI MR H BARUAH MR. S ALI MR B ISLAM	

61	WP(C)/5273/2020 FIXED	M/S KAMAKHYA SOAP INDUSTRY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, PCB
62	Cont.Cas(C)/189/2021 FIXED	JOYDEEP BHATTACHARJEE AND 2 ORS <b>Versus</b> DIGANTA SAIKIA AND 10 ORS.	MR. A BHATTACHARYA PETITIONER IN PERSON MR. J BHATTACHARJEE LEGAL AID COUNSEL	MR. B J GHOSH (R-1,2,3,4) MR H RAHMAN (R-1,2,3,4) MS. B HAZARIKA (R-1,2,3,4) MR. A K GUPTA (R9, R10) MS. L DEVI MR. M K DAS (R6) MR. R S MISHRA (R9, R10) MS R BORUAH (R6)
63	I.A.(Civil)/353/2021 in WP(C)/1810/2014 (D/O) in WP(C)/5897/2009 <b>WITH</b> WP(C)/5897/2009	DHANI RAM BARUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.  DR. DHANI RAM BARUAH and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR P BHARDWAJ  MR.T C CHUTIA MR.N BARUA MRP BHARDWAJ MS.B DEKA MR.M K CHOUDHURY	GA, ASSAM  MR.B N SARMA GA, ASSAM (MS. M. BHATTACHARJEE) SR GA,ASSAM
64	WP(C)/1590/2021 FIXED	JYOTI SUBBA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	GA, ASSAM MR. M K DAS (R-10,11) MR H K SARMA (R-6,7,8) SC. REVENUE
65	I.A.(Civil)/1845/2021 in WP(C)/7403/2016	SMT. JUNU BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS L CHOUDHURY	GA, ASSAM
66	WP(C)/5346/2021	GIREN KALITA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. M R Z CHOUDHURY MR B KALITA MR S GAUTAM	MR. B D KONWAR SR. ADV. GA, ASSAM MD A K AHMED (R-8) MS S BARUAH (R-8) SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, FOREST SC, PCB
67	WP(C)/5560/2021	SABBIR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, PNRD GA, ASSAM
68	WP(C)/156/2022 B/O	M/S BHUPINDRA MACHINES PVT LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI	SC, GST MR H GUPTA (R-1) ASSTT.S.G.I.
69	Cont.Cas(C)/333/2022	KAMAL SING BRAHMA <b>Versus</b> ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S BORA MR. S R RABHA
70	Cont.Cas(C)/341/2022	PREMJIT BORO <b>Versus</b> ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA MS N NEWME	MR. D SAIKIA MR. B CHOUDHURY MR. R K MUSHAHARY
71	Cont.Cas(C)/347/2022	ANSUMWI NARZARY <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MS N NEWME	MR. D SAIKIA MS. R B BORA MR. R K MUSHAHARY
72	I.A.(Civil)/1820/2022 in Cont.Cas(C)/290/2022  <b>WITH</b> Cont.Cas(C)/290/2022	BRIKENDRA BASUMATARY <b>Versus</b> SRI ANURAG GOYEL, IAS, AND ANR  BRIKENDRA BASUMATARY <b>Versus</b> SIDDHARTHA SINGH, IAS AND ANR	J U AHMED MR S R NAWAZ  J U AHMED MR S R NAWAZ	
73	I.A.(Civil)/2527/2022 in Cont.Cas(C)/275/2022	ANJAN KUMAR DAS AND ANR <b>Versus</b> GAURI SHANKAR DAS	MR. M J GOGOI	



	<b>WITH</b> Cont.Cas(C)/275/2022	ANJAN KUMAR DAS AND ANR <b>Versus</b> MRS. KALPANA DEKA	MR. M J GOGOI	
74	I.A.(Civil)/2687/2022 in WP(C)/5681/2021	NABAJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS	SC, PWD
	<b>WITH</b> WP(C)/5681/2021	NABAJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, PWD SC, FINANCE
75	WP(C)/3688/2022	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D.
76	WP(C)/3712/2022	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D.

**STAY MATTERS**

77	WP(C)/2076/2022	MD. SALEH AHMED MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,7th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.1-42) AND (CRL.PET.  
MATTERS, ITEM NOS. 1-30) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2117/2022 FIXED	SYED JAVED AKHTAR <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	PP, ASSAM
2	Bail Appln./2235/2022	JIRSONG TERANG <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
3	Bail Appln./2240/2022	MOON SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. I AHMED	PP, ASSAM
4	Bail Appln./2249/2022	FARMINA BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
5	Bail Appln./2251/2022	SUDHIR KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
6	Bail Appln./2252/2022	SAHIRUL ISLAM @ SAHIL <b>Versus</b> THE STATE OF ASSAM	MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
<b>MOTION</b>				
7	Crl.Pet./846/2022	WAHEDUR RAHMAN <b>Versus</b> MST. RUNU BEGUM	MS. T SOM MR H DAS MS. U HAZARIKA MR. P TELI	
8	Crl.Pet./859/2022	ANIL SAIKIA AND ANR <b>Versus</b> DEBENDRA CHANDRA SAIKIA AND ANR	MS A HUSSAIN S AHMED	PP, ASSAM
9	Crl.Pet./913/2022	JOYANTA BORDOLOI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
10	AB/2591/2022	ALIMUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM

11	AB/2592/2022	DIGANTA BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR. R KONWAR	PP, ASSAM
12	AB/2596/2022	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
13	AB/2600/2022	HUZZATUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. Z A ASADIA	PP, ASSAM
14	AB/2601/2022	ASHIQUE UZ ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
<b>ADMISSION</b>				
15	WP(C)/3350/2021 FIXED	LAKHINATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. C S RAY (R-5) MR. A CHAMUAH (r-4) MR. B KONWAR (r-4) MS D DUTTA (r-4) SR. GA, ASSAM SC, GHC
16	CrI.Pet./109/2022 WITH LCR 1 FILE, FIXED	MD. NEKIBUL HUSSAIN CHOUDHARY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BARUAH MR. A IKBAL MRS. M NATH	MR. JYOTIRMOY ROY (r-2) MR. R HAZARIKA (r-2) MR D DAS (r-2) MS E NATH (r-2) PP, ASSAM
17	CrI.A./195/2022 WITH OFFICE NOTE, B/O  <b>WITH</b> I.A.(CrI.)/455/2022 <b>in</b> CrI.A./195/2022	MANASH CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR  MANASH CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY  MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM  PP, ASSAM
18	CrI.Pet./350/2022 FIXED	PALLAV TAMULY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI	MR B KAUSHIK (r-2) MR. S HAZARIKA (r-2) MR S SARMAH (r-2) PP, ASSAM
19	CrI.Pet./848/2022 FIXED	VIKASH MISTRY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PHUKAN MR. S DIHINGIA MS M CHANGMAI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
20	Bail Appln./2025/2022 FIXED  <b>WITH</b>	BINOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM
21	Bail Appln./2024/2022	BINOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM
22	Bail Appln./2027/2022 FIXED	MUNINDRA RAY @ MONAJ RAY <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR A S SK	PP, ASSAM
23	Bail Appln./2051/2022 FIXED	UTPAL CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. D CHUTIA MR P H KONWAR	PP, ASSAM
24	Bail Appln./2072/2022 FIXED	BISWAJIT MAHANAND <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA	PP, ASSAM
25	Bail Appln./2177/2022 FIXED  <b>WITH</b>	AKON CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
26	Bail Appln./2038/2022	PRADIP BORMAN @ PRADIP BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

**BAIL HEARING**

27	AB/2323/2021 FIXED	SHANKAR NISHAD <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MR N K DEV NATH MR. M BORA	PP, ASSAM
28	AB/2927/2021 AB 2926/2021(D/O), FIXED	ABANI KR BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
29	AB/1552/2022 FIXED	MUKUL KHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM MS B KALITA	PP, ASSAM
30	AB/1865/2022 FIXED	DR. BANIKANTA SARMA <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
31	AB/1872/2022 FIXED	CHITTARANJAN GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
	<b>WITH</b>			
32	AB/891/2022	JYOTIRMOY BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
33	AB/1879/2022 FIXED	FAJLU MIYA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
34	AB/1921/2022 FIXED	ABUL HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
35	AB/2238/2022 FIXED	IBRAHIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
36	AB/2246/2022 FIXED	BETTERFUL LANONG <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
37	AB/2295/2022 FIXED	SIRAJUL ISLAM @ SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
38	AB/2299/2022 FIXED	GAUTAM ROY <b>Versus</b> THE STATE OF ASSAM	MR S CHAKRABORTY	PP, ASSAM
39	AB/2300/2022 FIXED	SIRAJ UDDIN MUFTI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
40	AB/2311/2022 FIXED	MD. SADDAM HUSSAIN @ SADDAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
41	AB/2329/2022 FIXED	NUR KALAM @ NADU <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR E HUSSAIN MR J I MONDAL	PP, ASSAM
42	AB/2330/2022 FIXED	ANWAR HUSSAIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA B. PATHAK	MR. B SAHARIA MS A BEGUM PP, ASSAM
43	AB/2335/2022 WITH CASE DIARY, FIXED	RAZIBUL HAQUE @ RAJIBUL <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
44	AB/2341/2022 WITH CASE DIARY, FIXED	MOTIOR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MR S K CHHETRY	PP, ASSAM
45	AB/2361/2022 FIXED	GUNA CHUTIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. D CHUTIA	PP, ASSAM

**ORDERS**

46	Crl.A./39/2022 WITH LCR 4 FILES	MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD S ULLAH MR. S K CHETRY	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/102/2022 <b>in</b> Crl.A./39/2022	MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD S ULLAH MR. S K CHETRY	PP, ASSAM
47	Crl.A./66/2022 WITH LCR 2 FILES	SANKAR BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D CHAKRABORTY MS. M PHUKAN	MR P KATAKI (R-2) MR D CHAKRABORTY (R-2) MRS R BEGUM (R-2) PP, ASSAM
48	Crl.A./148/2022 WITH LCR 4 FILES, FIXED	MITHUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. S DEBNATH	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/372/2022 <b>in</b> Crl.A./148/2022	MITHUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. S DEBNATH	PP, ASSAM
49	Crl.A./149/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED	MEHEBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/375/2022 <b>in</b> Crl.A./149/2022	MEHEBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
50	Crl.Pet./437/2022 WITH LCR 1 FILE, FIXED	BAHARUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
51	Crl.Pet./701/2022 FIXED	ASSAM GORKHA SAMMELAN <b>Versus</b> LEELANATH UPADHAYA AND 10 ORS	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	
<b>HEARING</b>				
52	Crl.A./124/2021 WITH LCR 4 FILES, FIXED	PRABIN RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/292/2021 <b>in</b> Crl.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/333/2021 <b>in</b> Crl.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS N RAI	PP, ASSAM
53	Crl.A./143/2021 WITH LCR 5 FILES, P.B.-1, B/O	JOYNUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/349/2021 <b>in</b> Crl.A./143/2021	JOYNUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM
54	Crl.Pet./225/2022 WITH LCR 2 FILES, FIXED	TAREK AZIZ LASKAR @ TARIK ALI LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS	MR. S B LASKAR (R-2) MR. H A LASKAR (R-2) MS N KALITA (R-2) PP, ASSAM
<b>STAY MATTERS</b>				
55	Crl.Rev.P./149/2016	MD. AKKAS ALI <b>Versus</b> MUSSTT. ANOWARA BEGUM and ANR.	MR.A ALI MS.K LAHKAR MS.A MAHANTA	PP, ASSAM

**WITH**  
CrI.M.C./11/2016  
STAY PETN.  
**in** CrI.Rev.P./149/2016  
56 CrI.Pet./426/2017

MD. AKKAS ALI  
**Versus**  
MUSSTT. ANOWARA BEGUM and ANR.  
DIRECTOR, CBI  
**Versus**  
LANKESWAR DAS and 8 ORS.

MR.A ALI  
MS.K LAHKAR  
MS.A MAHANTA  
MR.S C KEYAL  
SC, CBI

PP, ASSAM

MR.B M CHOUDHURY(R-8)  
MR.U CHOUDHURY R-8  
MS.B CHOUDHURY(R-8)  
MS.M KAR(R-8)

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2236/2022	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
2	Bail Appln./2237/2022	AMSER ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
3	Bail Appln./2238/2022	BURHAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
4	Bail Appln./2241/2022	HARI SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
5	Bail Appln./2242/2022	DAKSHINA ROY @ DAKSHINA RANJAN ROY <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
6	Bail Appln./2244/2022	PINKU DEY <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
7	Bail Appln./2245/2022	HARI DAS @ HARI PRASAD DAS <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MRS P DUTTA DHAR	PP, ASSAM
8	Bail Appln./2246/2022	RUBY DUTTA @ SIPRA DUTTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
9	Bail Appln./2247/2022	MOMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
10	Bail Appln./2248/2022	UDDHAB KR BHARALI <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA	PP, ASSAM

**MOTION**

11	Crl.Pet./909/2022	PROSENJIT DEY LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	PP, ASSAM
12	Crl.Pet./910/2022	ANURAM DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D C C PHUKAN MS. J GOGOI	PP, ASSAM
13	Crl.Pet./911/2022	MAHMUD ALI @ REKIB AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	PP, ASSAM
14	Crl.Pet./912/2022	GRAINSPAN NUTRIENTS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N K KALITA MR D DEKA	PP, ASSAM
15	AB/2450/2022	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	AB/2460/2022	SANU LOHAR @ SONU LOHAR <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
17	AB/2593/2022	MAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MD A S AHMED MR. H A AHMED	PP, ASSAM
18	AB/2597/2022	ABDUL BAREK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
19	AB/2598/2022	MRIDUPABAN NEOG <b>Versus</b> THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR MR. A SARANIA	PP, ASSAM
<b>ADMISSION</b>				
20	Tr.P.(Crl.)/1/2022 WITH LCR 1 FILE, FIXED	SYED RAJU ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	MR R K DUTTA (r-2) MR. S DUTTA (r-2) PP, ASSAM
21	Crl.A./142/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR.	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM
22	<b>WITH</b> Crl.A./150/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM
23	<b>WITH</b> Crl.A./151/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM
24	<b>WITH</b> Crl.A./152/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR.	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM
25	<b>WITH</b> Crl.A./153/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR.	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM
26	<b>WITH</b> Crl.A./154/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM



27	<b>WITH</b> Crl.A./155/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR.	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM
28	<b>WITH</b> Crl.A./156/2022	JOYSHREE CEMENT INDUSTRIES <b>Versus</b> MAHANANDA DAS AND ANR	MR. G PRADHAN MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM
29	Crl.Pet./380/2022 B/O	MD SHAYZ UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR N ISLAM	MR. N UDDIN MR S K CHHETRY PP, ASSAM
30	Crl.Pet./492/2022 B/O	RIAJUL HUSSAIN AHMED <b>Versus</b> NABRUZ SAADAT ISLAM AND ANR	MR. Y S MANNAN MS N DEKARAJA	MR. M MORE MR. A BORPUZARI PP, ASSAM
31	Crl.Pet./531/2022 WITH LCR 1 FILE, FIXED	NILMONI ROY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. L WAJEEDA MR. T K DEY	MR. A R SHOME MR A J GHOSH PP, ASSAM
<b>BAIL HEARING (BA)</b>				
32	Bail Appln./3454/2021 WITH CASE DIARY	AJAY KUMAR SINGH <b>Versus</b> THE UNION OF INDIA	MR. A CHAUDHURY MR A A DEWAN MR. T K MISRA MR S PRODHANI	MR. D BORA SC, NCB
33	Bail Appln./1723/2022	HAFIJUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S KATAKI MS. R DUTTA	PP, ASSAM
34	Bail Appln./1735/2022 WITH CASE RECORD AND CASE DIARY	ARJUN PEGU <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA R JAMAN	PP, ASSAM
35	Bail Appln./1738/2022	MD. SAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR M RANA A SARKAR	PP, ASSAM
36	Bail Appln./1873/2022	MD. NOOR ALOM @ ALOM CHAND @ NUR ALAM <b>Versus</b> THE STATE OF ASSAM	MR. A SAYED MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
37	Bail Appln./1941/2022 WITH CASE DIARY AND CASE RECORD, FIXED	DIBON DEKA @ DIBAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR D K MISHRA MR. B PRASAD MR D NANDI MR P J BORAH	PP, ASSAM
38	Bail Appln./1945/2022 WITH CASE DIARY, FIXED	MD. HASIM ALI @ KENJUL ALI @ SIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	TUN RAJKHOWA	PP, ASSAM
39	Bail Appln./1948/2022 WITH CASE DIARY AND CASE RECORD, FIXED	BILLAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S ZAMAN MR. M ALAM	PP, ASSAM
40	Bail Appln./1965/2022 FIXED	DILIP DAS <b>Versus</b> THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
41	Bail Appln./1980/2022 FIXED	HEMANTA BORA <b>Versus</b> THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
42	Bail Appln./2031/2022 FIXED	MD. NASIDUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
43	Bail Appln./2110/2022 B/O	DIBAKAR BORA <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
44	Bail Appln./2155/2022 FIXED	SHUKLESHWAR LASKAR <b>Versus</b> THE UNION OF INDIA	MR S H SIKDAR S YESMIN	SC, DRI
45	Bail Appln./2168/2022 FIXED.	BIKASH BORGHAIN <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN MR. A BARUAH	PP, ASSAM

**BAIL HEARING**

46	AB/4034/2021	FIRDUS ALI @ CHUTKU <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
47	AB/111/2022	SUKUMAR DUTTA @ DULU DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. S DAS	PP, ASSAM
48	AB/1716/2022	MD. ASHAD ULLAH <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
49	AB/1899/2022	MD. CHAMAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
50	AB/2248/2022 WITH CASE RECORD AND CASE DIARY, FIXED	BITU RAI @ BITU RAY @ BIPLAB RAY <b>Versus</b> THE STATE OF ASSAM	MR. B. DUTTA MR. S DEKA MS. J BORO	PP, ASSAM
51	AB/2371/2022 FIXED	MD. JAHANGIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
52	AB/2372/2022 FIXED	SHAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM

**ORDERS**

53	CrI.A./138/2010 WITH OFFICE NOTE, LCR 5 FILES	UNION OF INDIA, <b>Versus</b> BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	
54	CrI.A./142/2019 WITH LCR 4 FILES, B/O	SRI JAY RAM RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A KHANIKAR	MR. B K MAHAJAN, SPL. COUNSEL, WILD LIFE PROTECTION ACT PP, ASSAM
55	CrI.A./291/2019 WITH LCR 4 FILES	SRI DIPAK KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/402/2021 <b>in</b> CrI.A./291/2019	SRI DIPAK KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM
56	I.A.(CrI.)/495/2022 <b>in</b> AB/2292/2022	BIJIT HANDIQUE <b>Versus</b> THE STATE OF ASSAM	MR G SAIKIA MR. D BARUAH MS. A GOGOI	PP, ASSAM
	<b>WITH</b> AB/2292/2022	BIJIT HANDIQUE <b>Versus</b> THE STATE OF ASSAM	MR G SAIKIA MR. D BARUAH MS. A GOGOI	PP, ASSAM
57	I.A.(CrI.)/513/2022 <b>in</b> CrI.A./7181/2022	SANA DAS @ MITUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. P B BORDOLOI MR. U CHOUDHURY	PP, ASSAM
	<b>WITH</b> CrI.A./7181/2022 (Filing Number)	SANA DAS @ MITUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR A	MR. U CHOUDHURY	
	<b>WITH</b> I.A.(CrI.)/7183/2022 (Filing Number)	SANA DAS @ MITUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR A	MR. U CHOUDHURY	
58	CrI.Pet./706/2022 WITH LCR 1 FILE, B/O	HAZARAT ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Wednesday, 7th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 13**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/406/2022 in WP(C)/5721/2021	RAJIB LOCHAN ROY, <b>Versus</b> PRODIP KUMAR RAY AND 5 ORS.	MR. A K DUTTA	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> WP(C)/5721/2021	PRODIP KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM
2	I.A.(Civil)/2530/2022 FIXED in WP(C)/3512/2022	IKBAL HUSSAIN MAZUMDER <b>Versus</b> SK ISLAM UDDIN AND 6 ORS.	MR. J LASKAR	SC, SEC. EDU. GA, ASSAM MR. I H LASKAR
	<b>WITH</b> WP(C)/3512/2022	SK ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, SEC. EDU. GA, ASSAM MR. J LASKAR (R-7) MR R DAS (R-7)
	<b>WITH</b> WP(C)/4512/2022	IKBAAL HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR	SC, SEC. EDU. GA, ASSAM
<b>ORDER NO STEPS</b>				
4	WP(C)/6096/2021	NIVA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	SC, SEC. EDU. GA, ASSAM
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
5	I.A.(Civil)/2157/2022 in Cont.Cas(C)/366/2020	MOINUL HOQUE AND ANR. <b>Versus</b> PREETAM SAIKIA AND 6 ORS.	MR M DEKA MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE
	<b>WITH</b> Cont.Cas(C)/366/2020	MOINUL HOQUE AND ANR. <b>Versus</b> PREETAM SAIKIA AND 5 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,6) MR. R MAZUMDAR (R1)
6	I.A.(Civil)/2477/2022 in Cont.Cas(C)/746/2015	PRODIP KUMAR CHUTIA <b>Versus</b> A.B. MD. EUNUS AND 3 ORS.	MR. D BARUAH	

**WITH**

Cont.Cas(C)/746/2015

PRODIP KUMAR CHUTIA

**Versus**

A.B. MD. EUNUS and 2 ORS.

MR.D BARUA

MS.M SONOWAL

MR.S BORTHAKUR

MR S M T CHISTIE (r-4)

MR.M DUTTA(R-1)

MR.K GOGOI(R-3)

MS.R BORAH-3

MR.D SAIKIA(Sr.Adv.)(R-3,4)

MR.M C KAKOTI(R-1)

**ADMISSION**

7 WP(C)/7401/2016

BRAJEN KUMAR NATH

**Versus**

STATE OF ASSAM and 6 ORS.

MR.S K SINGHA

MR.D GOSWAMI

MR.S M BARUAH

8 WP(C)/7819/2016  
B/O

DEEPIKA DOLEY

**Versus**

STATE OF ASSAM and 5 ORS.

MR.B D DAS

MR.S C BISWAS

MR.U K NAIR

MR.S BHUYAN

MS.R DEKA

SC, ELEMENTARY

EDUCATION

SC, FINANCE

9 WP(C)/3593/2017

AJAY KUMAR

**Versus**

THE STATE OF ASSAM and 13 ORS.

MR.M SARMA

MS.I GOHAIN

MR.J A AHMED

GA, ASSAM

MS.D SINHA(R- 4&amp;5, 8-11)(R- 12&amp;13)

MR.B P SINHAR- 6and7

MR.B P SINHAR- 6and7

MR.S K SINHA(R- 6&amp;7)(R-4&amp;5, 8-11)(R-12&amp;13)

SC, SECONDARY

EDUCATION

10 WP(C)/3705/2017

RAMA KANTA MOCHAHARY

**Versus**

THE UNION OF INDIA and 7 ORS.

MR.K CHOUDHURY

MS.R BORGHAIN

MS.A BARUAH

MR.A BUJARBARUAH

MR.S N KRISHNATRAYA

GA, ASSAM

ASSTT.S.G.I.

SC, BTC

11 WP(C)/4558/2017

UMA RAM SAIKIA

**Versus**

THE STATE OF ASSAM and 4 ORS.

MR.P J SAIKIA

MS.R GOGOI

MS.D DUTTA

MR.M HOSSAIN(R-5)

SC, EDUCATION

MR.K U AHMED(R-5)

SC, FINANCE

MR.F R CHOUDHURY(R-5)

12 WP(C)/5615/2017

ARIJIT PAUL

**Versus**

THE STATE OF ASSAM and 4 ORS.

MR. M A I HUSSAIN

MR A R BHUYAN

MR. F ISLAM

SC, HIGHER EDUCATION

13 WP(C)/6871/2017

SUDHA PAUL

**Versus**

THE STATE OF ASSAM and 4 ORS.

MR. A DASGUPTA

MS. B DAS

MR. A KUNDU

SC, ELEM. EDU

MR C BARUAH (R-5)

SC, AG

MS. N BORDOLOI (R-2,3)

MR. R BORO (R-5)

MR. B DEORI (GA, ASSAM)

14 WP(C)/2104/2018

RAJANG NARZARY

**Versus**

THE STATE OF ASSAM AND 3 ORS.

MR. T DEURI

MRS. R S DEURI

MR. J RABHA

SC, HIGHER EDU

MS. N MODI

MR. C SHARMA

MR. S DUTTA

15 WP(C)/2267/2018

SHAHID AHMED MAZUMDER

**Versus**

THE DEPUTY COMMISSIONER AND 3 ORS.

MR. J LASKAR

SC, ELEM. EDU

GA, ASSAM

MR. A H M R CHOUDHURY (R4)

16 WP(C)/2389/2019  
B/O

MOHIBUR RAHMAN

**Versus**

THE STATE OF ASSAM AND 4 ORS.

MR A R BHUYAN

MR F A LASKAR

MR. D H MOZUMDER

SC, HIGHER EDU

MR. S MUKTAR (R4,R5)

MR. S RAHMAN (R4,R5)

SC, FINANCE

**WITH**

17 WP(C)/8817/2018

KUSHAL KALITA AND 7 ORS.

**Versus**

THE STATE OF ASSAM AND 12 ORS

MR. U K NAIR

MR. M P SARMA

MR. R SINGHA

SC, HIGHER EDU

MR. B PATHAK (R8, R9)

MR H K GOGOI (R8, R9)

MR. R THADANI (R8, R9)

MS J DEKA (R8, R9)

SC, FINANCE

**WITH**

18 WP(C)/5358/2019

SHAHIDULLAH HOQUE

**Versus**

THE STATE OF ASSAM AND 2 ORS.

MR. S N ADHYAPAK

MS. B DAS

SC, HIGHER EDUCATION

DEPARTMENT, ASSAM.

19	WP(C)/8715/2019 B/O	JHUMAR BAHADUR CHETRY AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
	<b>WITH</b>			
20	WP(C)/7634/2019	HARAMOHAN NATH AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
	<b>WITH</b>			
21	WP(C)/9332/2019	KRIPAMOY NATH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
22	WP(C)/471/2020	RANUJ PEGU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS D HAZARIKA MS S DAS MR S K SARKAR	SC, ELEM. EDU GA, ASSAM
23	WP(C)/1037/2020 B/O	BHUPALI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. R NATH	SC, ELEM. EDU MR. B CHOUDHURY, LEARNED COUNSEL (SSA, ASSAM) SC, SEBA
24	WP(C)/1314/2021 B/O	ASHOKA RANI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG SC, EDU
25	WP(C)/1826/2021 B/O	PRABENDRA CH DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
26	WP(C)/2965/2021 B/O	ALI AZAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N HOQUE MR H GUPTA	SC, ELEM. EDU GA, ASSAM
27	WP(C)/4990/2021 B/O	MITHU DEBI @ MITHU DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K DAS MS. B D SARMAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
28	WP(C)/5716/2021 B/O	SABOR UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU MR. K A MAZUMDER (R5) MR. A K HUSSAIN (r-5) MR. B HUSSAIN (r-5) MR E AHMED (R5) MR. A T SIKDER (r-5) MR A HAQUE (r-5) MR A HAI (R5)
	<b>WITH</b>			
	I.A.(Civil)/2423/2021 in WP(C)/5716/2021	MONSURA KHATUN <b>Versus</b> SABOR UDDIN SHIKH AND 4 ORS	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU MR. I H SAIKIA
29	WP(C)/5767/2021 B/O	RABINDRA NARAYAN DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
30	WP(C)/6554/2021	DALIA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS P P BORAH MR. P K DAS	SC, ELEM. EDU GA, ASSAM
31	WP(C)/6984/2021 B/O	PUSHPENDU CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
	<b>WITH</b>			
32	WP(C)/5150/2020	PUSHPENDU CHAKRABARTY <b>Versus</b> STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
33	WP(C)/366/2022	SUSHIL KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H BEZBARUA MR. U SARMA	SC, ELEM. EDU GA, ASSAM SC, AG
34	WP(C)/612/2022 B/O	DHARMA NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE

35	WP(C)/1588/2022 B/O	MAHBUB ZAKARIA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU
36	WP(C)/1934/2022	BHUBANESWAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS P RAI MR H BEZBARUA MR. S J SARMAH MR. U SARMA	SC, SEC. EDU. SC, AG MR. S K MEDHI SR, GA, ASSAM SC, FINANCE
<b>ORDERS</b>				
37	Cont.Cas(C)/141/2015  <b>WITH</b> MC/1056/2015 <b>in</b> Cont.Cas(C)/141/2015	SMTI SIKHA DEY SEAL <b>Versus</b> UDDHAB CHANDRA DAS and ORS.	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	MR. B TALUKDAR (R3) MR. N J KHATANIAR (R3) MS. N PHUKAN
38	Cont.Cas(C)/102/2016 WITH WP(C)/668/2014(D/O) AND WP(C)2190/2014(D/O)	SMTI SIKHA DEY SEAL <b>Versus</b> UDDHAB CHANDRA DAS MISS KOHINUR KHATUN <b>Versus</b> SANJIB BHUIYA and ANR.	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII MR M H AHMED	MR.R MAZUMDAR(R-1) MR.N SARMA(R-1) MR.D CHETIA R-1 MR.P SAIKIA(R-2)
39	WP(C)/771/2016	MD. GOLENUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN	SC, SECONDARY EDUCATION GA, ASSAM
40	WP(C)/4385/2017	LAMBIR BORO <b>Versus</b> THE UNION OF INDIA and 10 ORS.	MR.J P KACHARI MR.L K BORAH	GA, ASSAM C.G.C. MR. D C BORAH- 1and2 SC, BTC ASSTT.S.G.I.
41	WP(C)/5031/2017	KHAIRUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.S BEGUM MR.SK MUKTAR	SC, ELEMENTARY EDUCATION
42	Review.Pet./43/2018 WITH WP(C)4876/2010(D/O)	THE STATE OF ASSAM <b>Versus</b> SMTI IRANI GOGOI	SC, ELEM. EDU SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. R MAZUMDAR	MR. R M DEKA MR. M DAS
43	WP(C)/1043/2018	BIRINCHI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A TALUKDAR MR. R SARMA MR. K K KALITA MR. K MEDHI MR. B R DAS	SC, HIGHER EDU
44	WP(C)/8228/2018	JUMA DAS <b>Versus</b> THE STATE OF NAGALAND AND 11 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, NAGALAND
45	WP(C)/285/2019	CHANDAN KUMAR ROY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, ELEM. EDU SC, SSA
46	WP(C)/1443/2019	NO. 1 BARDOULGURI LP SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, SEC. EDU. SC, SEC. EDU.
47	Cont.Cas(C)/149/2020 B/O	R.K.CHANDRA SENA SINGHA <b>Versus</b> PREETAM SAIKIA AND 5 ORS.	MR. U K GOSWAMI	MR S M T CHISTIE MR. P K BORAH (R1) MS. N PHUKAN (R1)
48	WP(C)/3475/2020	MRIDU JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH	SC, HIGHER EDU MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI
49	WP(C)/5334/2020 B/O	BINODE BIHARI ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
50	Cont.Cas(C)/28/2021 B/O	MD. SOYAD ALI <b>Versus</b> PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA MS. P R MAHANTA MR. K GOGOI

51	Cont.Cas(C)/55/2021	DHANJYOTI NATH <b>Versus</b> PREETOM SAIKIA AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA (R-2) MR S M T CHISTIE MS. N PHUKAN MS K DAS
52	Cont.Cas(C)/257/2021 B/O	SMTI CHITRALEKHA KONWAR <b>Versus</b> B. KALYAN CHAKRAVARTHY AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2)
53	WP(C)/3452/2021	SK MOHAMMAD ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R ISLAM MR F A AHMED	SC, ELEM. EDU MR J ABEDIN (r-8) GA, ASSAM MR. K I MAZUMDER (r-8)
54	I.A.(Civil)/2177/2022 B/O in WP(C)/4936/2021 <b>WITH</b> WP(C)/4936/2021	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM  MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.  SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
55	WP(C)/2839/2022 B/O	SHOHID ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR J ISLAM	SC, SEC. EDU. GA, ASSAM MR. A K HUSSAIN (r-7) MR. B HUSSAIN (r-7) MR A HAQUE (r-7)
56	WP(C)/3732/2022 B/O	BINODE BIHARI ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
57	WP(C)/3782/2022 B/O	HAM AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, U G C SC, G U
<b><u>STAY MATTERS</u></b>				
58	WP(C)/4025/2017	JAYANTA KR. BORAH <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.H RAHMAN MR.D DAS MRS.R GOGOI	MR.A C BORBORA(R-2) MRS.R BORBORA(R-2) MS.M BORAH(R-4) MR.B B BORAH(R-4) MR.M SMITH(R-2) MS L BARUAH R-4 SC, HIGHER EDUCATION
59	WP(C)/5063/2022  <b>WITH</b> I.A.(Civil)/2644/2022 in WP(C)/5063/2022	IMDADUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.  IMDADUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. L R MAZUMDER MS J HAZARIKA MR. A ISLAM MS. J GHOSH  MR. S C BISWAS MS. J GHOSH	SC, SEC. EDU. MR. A K DUTTA (r-4) MR. B PURKAYASTHA (r-4)  SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022



11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>			
1 WP(C)/4294/2021	MRINMOY LEKHARU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR D MAHANTA	GA, ASSAM SC, IRRIGATION
<b>ADMISSION</b>			
2 WP(C)/2480/2016 FIXED	KHAGENDRA CHANDRA ROY and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.P P BARUAH	SC, ASSAM URBAN WATER AND SEWERAGE BOARD SC, P H E SC, FINANCE
3 WP(C)/2218/2018	BIBHA RABHA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	GA, ASSAM MR. S C BISWAS (R-5 to 7) MR. B CHOWDHURY (R-5 to 7) MS A DAS (R-5 to 7)
4 WP(C)/2297/2019 FIXED	KANU RAM KALITA AND 377 ORS. <b>Versus</b> THE ASSAM POLYESTER CO-OPERATIVE SOCIETY LTD. AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, CO OP MS. S SARMA (R-1) MS. S SARMA (R-1) MS. N M DEKA (R-1) MS. M D BORAH, SC Dept. of Public Enterprises
5 WP(C)/3584/2019 FIXED	BIREN SINGH DEKA AND 43 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K SHARMA MR G DAS MS. S S SAIKIA MR. R MEDHI	SC, CO OP GA, ASSAM MRS. M D BORAH, (R-7) SC, PUBLIC ENTERPRISE DEPT.
6 WP(C)/6642/2019 FIXED	JC-410680M NB/SUB UDAYAPPAN N <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. V KUMAR	ASSTT.S.G.I.
7 WP(C)/4588/2020	ARJUN PRASAD HARIJAN <b>Versus</b> UNITED BANK OF INDIA AND 13 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. S DUTTA SC, PNB

8	WP(C)/414/2021 FIXED	RAJIV CHANGMAI AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	SC, APSC MR. M K DAS MS Z ANJUM MR. U S BORA	SC, PWD ROAD MR. S C KEYAL (SC, AICTE) SC, APSC MR. P P DUTTA MR H GUPTA ASSTT.S.G.I. SC, PWD
9	WP(C)/3113/2021 B/O	DIPON NARZARY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM
10	WP(C)/3446/2021 FIXED	SUBHANKAR SARKAR AND 237 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. U PATHAK MR. D J DAS MS N MAHANTA	GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.
11	WP(C)/3510/2021 FIXED	ANADAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA MR D KALITA	SC, P H E
12	WP(C)/3967/2021 FIXED	ARUNABHA GOSWAMI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. U K NAIR MRS. R BORBORA MR. N B GOHAIN	SC, PNRD SC, PERSONAL DEPT. SC, FINANCE
13	WP(C)/4135/2021 B/O	MOHAN KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR P BHATTACHARJYA	GA, ASSAM SC, IRRIGATION
14	WP(C)/6354/2021	BIJU DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	SC, P AND R.D. GA, ASSAM MS. M D BORA
15	WP(C)/6816/2021 FIXED	MAJOR RAM LOCHAM <b>Versus</b> OIL AND NATURAL GAS CORPORATION LIMITED AND 5 OTHER	MR. A CHETIA MR R HOQUE MS A P KAKOTY MR. PRAN BORA	MR. M K DAS
16	WP(C)/136/2022	MAJRANG BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS. M BEGUM MS. M BARMAN MR S ISLAM	GA, ASSAM SC, AG MS. M D BORAH (R-4) MR. P NAYAK, SC, PWD (R-1 TO 3)
17	WP(C)/239/2022	THOGESWAR BHORALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRS. B GOGOI MS M BORAH	MR. A HASSAN, SC, ACCOUNTANT GENERAL (A&E) SC, IRRIGATION SC, FINANCE
18	I.A.(Civil)/534/2022 in WP(C)/3279/2021  <b>WITH</b> WP(C)/3279/2021  <b>WITH</b>	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS B  RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR  MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	GA, ASSAM  SR. GA, ASSAM
19	WP(C)/1487/2020  <b>WITH</b>	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
20	WP(C)/2150/2020  <b>WITH</b>	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	GA, ASSAM
21	WP(C)/3341/2021  <b>WITH</b>	NABAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D MAHANTA	GA, ASSAM
22	WP(C)/3407/2021	AMARJYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM

23	<b>WITH</b> WP(C)/3433/2021	BHASKAR JYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MR S HUSSAIN	GA, ASSAM
24	<b>WITH</b> WP(C)/3437/2021	MINTU HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
25	<b>WITH</b> WP(C)/3471/2021	VIKRAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2325/2021 <b>in</b> WP(C)/3471/2021	VIKRAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P P DUTTA MR D MAHANTA	GA, ASSAM
26	<b>WITH</b> WP(C)/3519/2021	RAJA SARKAR <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. R SARMA MR N BORO	GA, ASSAM
27	<b>WITH</b> WP(C)/3520/2021	NILUTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. D K BAIDYA	GA, ASSAM
28	<b>WITH</b> WP(C)/3528/2021	RAJA IRSHAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS M DAS MR. A SARMAH	GA, ASSAM
29	<b>WITH</b> WP(C)/3539/2021	PRITAM DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A AHMED MR. I U CHOWDHURY U U KHAN	GA, ASSAM
30	<b>WITH</b> WP(C)/3798/2021	SWAHANAZ YASMIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM
31	WP(C)/550/2022	PRADIP GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K GOGOI	SC, FOREST
32	WP(C)/753/2022	T. SEIMINTHANG HAOKIP <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. N K DEVI MR. N A SINGH	MR. A K DUTTA (R-1,2,3) ASSTT.S.G.I.
33	WP(C)/1046/2022	JADUBANGSH ROY @ JADUBANGSH RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
34	WP(C)/1467/2022 FIXED	NAZIF HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM
35	WP(C)/1785/2022	SURAJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
36	<b>WITH</b> WP(C)/482/2022	ATIQR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D. MR. D J DAS
37	<b>WITH</b> WP(C)/597/2022	ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS N GAUTAM	SC, P AND R.D.
38	<b>WITH</b> WP(C)/1543/2022	AMANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, P AND R.D.

39	WP(C)/2015/2022	ZEQUIB SALEH QAMAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S Y AHMED MD M ISLAM H M I HOQUE MR. A DAS MR. H HAZARIKA	SC, P AND R.D. GA, ASSAM SC, AG SC, N C HILLS
40	WP(C)/2530/2022	UTPALA NATH GHOSE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N B P SINGHA MR. D BARMAN MS. T DEVI	GA, ASSAM MR. D GOSWAMI (R-4) MS. P MEDHI (R-4) MS. R BHATTACHARYYA (R-4)
41	WP(C)/2790/2022	BHABENDRA KUMAR BAISHYA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
<b>ORDERS</b>				
42	Cont.Cas(C)/405/2015 CONT. CASE 115/16(D/O)	NOWGONG CO-OPERATIVE SUGAR MILLS WORKER'S UNION <b>Versus</b> VINOD KUMAR PIPERSANIA and 5 ORS	MR.M K BARUAH MR.M DAS	DR.B AHMED(R-1 & 2) MR.N HAQUE(R-1 & 2) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.N J KHATANIAR(R-3) MR.M HUSSAIN(R-1) MR.A K AZAD(R-1 & 2) MR.S R BARBHUIYA(R-1) MR.KHAYERUDDINR-1 and 2
<b>WITH</b>				
43	Cont.Cas(C)/705/2015	BHABANANDA DUTTA and 37 ORS <b>Versus</b> VINOD KUMAR PEPERSENIA and 7 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN MR.A RAHMAN	DR.B AHMED(R-1, 2 & 5) MR.N HAQUE(R-1, 2 & 5) MS U DAS(R-4) MS.A VERMA(R-4) MS.S KHANIKAR(R-4) MRK UDDIN(R-1, 2 & 5) MR.A K AZAD(R-1)(R-1, 2 & 5) MR.A U AHMEDR-1, 2 and 5 MS.D DEY(R-8)
<b>WITH</b>				
44	Cont.Cas(C)/801/2015	BENU MOHAN BORAH and 25 ORS. <b>Versus</b> VINOD KR. PIPERSANIA and 4 ORS.	MR.K GOGOI MS.P BARUAH MR.S BORTHAKUR	DR.B AHMEDR-1,2,4and5 MR.N HAQUE(R-1,2,4&5) MS U DAS(R-3) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.M HUSSAIN(R-1,2,4&5) MR.A K AZAD(R-1,2,4&5) MR.A U AHMED(R-1, 2&4)
45	Cont.Cas(C)/160/2016 CONT. CASE 248/16(D/O)	ASHIM KUMAR NATH and 5 ORS <b>Versus</b> MOHAN CHANDRA BORO and ANR.	MR.S K TALUKDAR MRS.M BORAH MR N BARUAH MS.H DAS MS.C KALITA MR. T N SRINIVASAN	MR.K N CHOUDHURY(R-1) MR.R DEKA(R-1) MS.B HAZARIKA(R-1) MR.H BURAGOHAIN(R-1) MS.M BORAHR-1 MR.A DEKA(R-1) MR.B BHUYAN(R-2) MR.D J BARMAN(R-2)
<b>WITH</b>				
	I.A.(Civil)/3987/2017 in Cont.Cas(C)/160/2016	ASHIM KUMAR NATH and 5 ORS <b>Versus</b> MOHAN CHANDRA BORO and 3 ORS.	MR.S K TALUKDAR MRS.M BORAH MS.H DAS MS.C KALITA	MR.K N CHOUDHURY(R-1) MR.R DEKA(R-1) MS.B HAZARIKA(R-1) MR.H BURAGOHAINR-1 MS.M BORAH(R-1) MR.A DEKA(R-1) MR.D J BARMAN(R-2) MR.B BHUYAN(R-2)
46	Cont.Cas(C)/441/2017	KHAGENDRA NATH BARMAN <b>Versus</b> PRASANTA KUMAR BHUYAN	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR. C S HAZARIKA
47	Cont.Cas(C)/540/2017	PURNIMA BORO <b>Versus</b> UDAYAN HAZARIKA	MR.R BARUAH MR.R M CHOUDHURY	MS. D D BARMAN

48	Cont.Cas(C)/621/2017	RUPA CHETIA <b>Versus</b> DR. P ASHOK BABU	MR.R M DEKA MR.M DAS MR.D CHETIA	MS. A VERMA MS. S KHANIKAR MR D DEKA MS U DAS
49	WP(C)/4519/2017	AMINA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. A Y CHOUDHURY MR.T A CHOUDHURY	GA, ASSAM
50	I.A.(Civil)/2138/2020 <b>in</b> Cont.Cas(C)/348/2019	BIJOY LAKHI MEDHI <b>Versus</b> KULADHAR SAIKIA	MR. P P BORTHAKUR	
	<b>WITH</b> Cont.Cas(C)/348/2019	BIJOY LAKHI MEDHI <b>Versus</b> KULADHAR SAIKIA	MR. P P BORTHAKUR MAYUR DAS	MR. D NATH MR D KALITA
51	Cont.Cas(C)/368/2021	CT/GD DILIP HAZAARIKA FORCE NO.065137276 <b>Versus</b> PAMULA KISHORE AND ANR.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. R K D CHOUDHURY (R1, R2) MS. L DEVI (R1, R2)
52	WP(C)/4563/2021 B/O	DR. MANINDRA NATH RAY <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY AND 4 ORS	MR S BORTHAKUR MR H P NEPAL	SC, AAU
53	Cont.Cas(C)/126/2022 FIXED	JATIN GOGOI <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR D KALITA
	<b>WITH</b>			
54	Cont.Cas(C)/125/2022	LAKHESWAR KAKATY <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR D KALITA
	<b>WITH</b>			
55	Cont.Cas(C)/145/2022	HARISH CHANDRA NATH@ HARISH NATH <b>Versus</b> ANAMIKA TAMULI AND 2 ORS.	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
	<b>WITH</b>			
56	Cont.Cas(C)/146/2022	SUNIL BARGOHAIN @ SUNIL BORGHAIN <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
	<b>WITH</b>			
57	Cont.Cas(C)/147/2022	ROGENDRA KEMPRAI @ RAGENDRA KEMPRAI <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
58	Cont.Cas(C)/150/2022 FIXED	PITAMBAR MISHRA <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
59	WP(C)/876/2022	SOUVIK SENGUPTA <b>Versus</b> COAL INDIA LIMITED AND 4 ORS	MR. P J SAIKIA MS. M KECHII	SC, COAL INDIA
60	I.A.(Civil)/1240/2022 <b>in</b> Cont.Cas(C)/115/2020	DINESH BURAGOHAIN <b>Versus</b> GAURAV BOTHRA, IAS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	
	<b>WITH</b> Cont.Cas(C)/115/2020	DINESH BURAGOHAIN <b>Versus</b> GAURAV BOTHRA, IAS	MD A S AHMED	
61	I.A.(Civil)/1509/2022 WP(C)/4273/2017(D/O) <b>in</b> WP(C)/4273/2017	MONOJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A CHETRY	SC, IRRIGATION
62	I.A.(Civil)/1802/2022 <b>in</b> WP(C)/2975/2022	PRATYUSH PRAN BHATTACHARYYA <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE MS. A CHETIA	SC, A G V B
	<b>WITH</b> WP(C)/2975/2022	PRATYUSH PRAN BHATTACHARYYA <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE DR. R SARMAH MISS A CHETIA	MR SISHIR DUTTA (R1, R2) MS. S. MOCHAHARI (R1, R2) SC, A G V B MR. SIDHANT DUTTA (R1, R2)

63	I.A.(Civil)/2373/2022 FIXED in WP(C)/3299/2020  <b>WITH</b> WP(C)/3299/2020  <b>WITH</b> I.A.(Civil)/147/2021 in WP(C)/3299/2020  <b>WITH</b> WP(C)/3317/2020  <b>WITH</b> I.A.(Civil)/160/2021 in WP(C)/3317/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS  DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.  DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH  MS D BORGHAIN MR. P GOHAIN MS. M SARMAH  MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, PWD  GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.  GA, ASSAM SC, APSC
64	WP(C)/3317/2020  <b>WITH</b> I.A.(Civil)/2502/2022 in WP(C)/2627/2019  <b>WITH</b> WP(C)/2627/2019	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.  MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH  MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.  GA, ASSAM SC, APSC
65	WP(C)/2627/2019  <b>WITH</b> WP(C)/3756/2022	RIJU MANI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.  RIJU MANI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN  MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	SC, HEALTH  MS. A BORA (SC, NHM)
66	WP(C)/3756/2022  <b>WITH</b> WP(C)/404/2020 FIXED  <b>WITH</b> WP(C)/1086/2020	MUKHTARUL AZAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  <b>HEARING</b>  THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM P DEKA  MR. U K NAIR MR. B CHOUDHURY  MR. B CHOUDHURY	GA, ASSAM  SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE  SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
67	WP(C)/404/2020 FIXED  <b>WITH</b> WP(C)/3189/2020	HARENDRA NATH BORA AND 84 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
68	WP(C)/3189/2020  <b>WITH</b> WP(C)/5528/2020 B/O	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.  JOYDEEP KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI  MR F Z MAZUMDER	GA, ASSAM SC, FINANCE  GA, ASSAM
69	WP(C)/5528/2020 B/O			
70				

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A./1946/2015 in MACApp./261652/2015	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI CHITA BARMAN and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.O P BHATI(R-5) MR.T C DAS(R-5) MRD MONDAL(R-5) MR.P SARMA(R-5) MR.S KHANR-5
	<b>WITH</b> MACApp./261652/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI CHITRA BARMAN and 4 ORS		
2	I.A.(Civil)/1885/2017 in MACApp./294719/2017	MRS. SHITOLI HARI, <b>Versus</b> LOKNATH PHUKAN and 3 ORS,	MR.K R BORA MS.R SAIKIA	MR.A TALUKDARR-3 MR.K K BHATTA(R-3) MR.R GOSWAMI(R-4) MR.J JOHN(R-3) MS. P BORAH (R1) MS.M SAIKIA(R-4) MS.P BORTHAKUR(R-4) MR.D CHUTIA(R-2)
	<b>WITH</b> MACApp./294719/2017 (Filing Number)	MRS SHITOLI HARI <b>Versus</b> SRI LOKNATH PHUKAN and 3 ORS	MR.K R BORA MR.R SAIKIA	
3	I.A.(Civil)/3225/2017 in MACApp./301064/2017	SMTI SAPTA DEEPA BHARALI BAISHYA @ QUEEN BHARALI, <b>Versus</b> THE REGIONAL MANAGER and 2 ORS,	MR.M TALUKDAR MR. D NATH	MS. N MODI MR. S DUTTA, SR.ADV. MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA
	<b>WITH</b> MACApp./301064/2017 (Filing Number)	MRS SAPTA DEEPA BHARALI BAISHYA <b>Versus</b> THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTDand 2 ORS	MR.M TALUKDAR MR. D NATH	
4	I.A.(Civil)/989/2018 in MACApp./187/2018	PHANIDHAR DAS <b>Versus</b> HOMESWAR BARMAN	MR. R MAZUMDAR MS. P RAI MR. H BEZBARUAH MR. U SARMA	MR. A DUTTA MRS. P M DUTTA
	<b>WITH</b> MACApp./187/2018	PHANIDHAR DAS <b>Versus</b> HOMESWAR BARMAN	MR. R MAZUMDAR	

5	I.A.(Civil)/2366/2019 in MACApp./5696/2019	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. TUNU DAS AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BHATTACHARYYA (R-1,2) MR. S SINGH (R-1,2)
	<b>WITH</b> MACApp./5696/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. TUNU DAS AND 3 ORS		
6	I.A.(Civil)/3935/2019 in MACApp./12535/2019	MUSSTT. RAHIMA BEGUM @ KHATUN <b>Versus</b> NATIONAL INSURANCE COMPANY LTD.	MR. B BARUAH MR B DAS MS S HASNU MR. R K BARUAH	MR. K K BHATTA MS. R DEVI
	<b>WITH</b> MACApp./12535/2019 (Filing Number)	MUSSTT. RAHIMA BEGUM @ KHATUN <b>Versus</b> NATIONAL INSURANCE COMPANY LTD.		
7	I.A.(Civil)/468/2020 in MACApp./983/2020	SMTI. SANDHA DAS <b>Versus</b> NATIONAL INSURANCE COMPANY	MR. B BARUAH MS S HASNU MR. B R DAS	MS P SHILL MS S ROY
	<b>WITH</b> MACApp./983/2020 (Filing Number)	SMTI. SANDHA DAS <b>Versus</b> NATIONAL INSURANCE COMPANY		
8	I.A.(Civil)/347/2022 in MACApp./9405/2020	JANAKI DEKA AND 2 ORS <b>Versus</b> AKKABAR ALI AND 2 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. K K BHATTA MS M DAS MS JONA TALUKDAR MS R DEVI
	<b>WITH</b> MACApp./9405/2020 (Filing Number)	JANAKI DEKA AND 2 ORS <b>Versus</b> AKKABAR ALI AND 2 ORS. B	MR. S K GOSWAMI	
9	I.A.(Civil)/1564/2022 in MACApp./11676/2021	SARALA DAS <b>Versus</b> ISLAMUDDIN AHMED AND 2 ORS.	MR. R C DAS	
	<b>WITH</b> MACApp./11676/2021 (Filing Number)	SARALA DAS <b>Versus</b> ISLAMUDDIN AHMED AND 2 ORS. E		
10	I.A.(Civil)/1953/2022 in MACApp./7270/2022	AJBHAN BIBI AND 3 ORS. <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	MR. K K BHATTA (r-1) MS JONA TALUKDAR (r-1)
	<b>WITH</b> MACApp./7270/2022 (Filing Number)	AJBHAN BIBI AND 3 ORS. <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS. H	MR. J RAHMAN	

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022

12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Wednesday, 7th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.43-70) AND (CRL.PET.  
MATTERS, ITEM NOS. 31-60) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2243/2022	ARBAZ HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
2	Bail Appln./2250/2022	SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<b><u>MOTION</u></b>				
3	Crl.Rev.P./428/2022 FIXED	ISLAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T ISLAM MS K DAS	PP, ASSAM
4	Crl.Rev.P./436/2022 FIXED	BABURAM TERON <b>Versus</b> RAMSON TIMUNG	MR. R BORA	
5	AB/2590/2022	MD. NUR MAHAMMAD <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI	PP, ASSAM
6	AB/2594/2022	SAHEBUL HOQUE @ JITUMONI @ SAHABUR HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
7	AB/2595/2022	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
8	AB/2599/2022 B/O	GYAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R C DAS MR S C DAS MR. C. SHIL	PP, ASSAM
<b><u>ADMISSION</u></b>				
9	Crl.Pet./361/2020 B/O	RAMESH KUMAR JHA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUIYA MR S T ADNAN	MR. S C KEYAL SC, CBI

10	Crl.Pet./237/2021 WITH LCR 1 FILE, B/O	BINOY KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	MR. A DUTTA (r-2) PP, ASSAM
11	Crl.Pet./446/2021 WITH LCR 1 FILE, B/O	PRANAB JYOTI DUTTA <b>Versus</b> THE CHIEF BRANCH MANAGER, SBI	MR D C K HAZARIKA MS J KALITA	MR G JALAN
12	Crl.Pet./751/2021 WITH LCR 1 FILE, B/O	SAIFUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI	MR N AHMED (r-2) PP, ASSAM
13	Crl.Pet./132/2022 WITH LCR 1 FILE, B/O	JOYDEEP GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN	MR P C SARMA (r-2) MR. T DEURI (r-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
14	Bail Appln./2003/2022 FIXED	NITUL DAS <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
15	Bail Appln./2070/2022 FIXED	MAMON BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
16	AB/855/2021	MD. MANNAS ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S RAHMAN MD R ISLAM	PP, ASSAM
17	AB/366/2022 FIXED	INDRESWAR KOTOKY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
18	AB/615/2022 FIXED	LUTFOR ALI BHUYAN @ LUTFOR BHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
19	AB/1185/2022 FIXED	JIYAUH HOQUE @ JIYAUH HOQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MRS S MALAKAR MR. P S BISWAS MS A BORAH	PP, ASSAM
20	AB/1278/2022 FIXED	SYED MUDASSIR RAMIZ <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	PP, ASSAM
21	AB/1414/2022 FIXED	SANJAY DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM MR. J BARMAN	PP, ASSAM
22	AB/1786/2022 FIXED	ISLAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR, INFORMANT MR. N H BARBHUIYA	PP, ASSAM
23	AB/1798/2022 FIXED	MESER ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
24	AB/1960/2022 FIXED	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN	PP, ASSAM
25	AB/1962/2022 FIXED	ABDUL KADER AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM
26	AB/2114/2022 FIXED	JAYANTA BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM
27	AB/2284/2022 FIXED	SHAMEEM AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S BANIK MR. D. BORAH	PP, ASSAM
28	AB/2319/2022 FIXED	MOBINUL ISLAM @ JIKI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. S RANA M M ZAMAN	PP, ASSAM

29	AB/2398/2022 FIXED	RAJEEV RANJAN SINGH <b>Versus</b> THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA T RAMCHIARY	PP, ASSAM
30	AB/2404/2022 FIXED	BOBIKUL @ BOBIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. J GHOSH MR. A K DAS	PP, ASSAM

**ORDERS**

31	CrI.Pet./66/2020 B/O	MRS. SUSHILA DEVI <b>Versus</b> RAFIQUL HASSAN	MR. Y S MANNAN MR. T HUSSAIN MS. M BHATTACHARYYA	MR. I A HAZARIKA MR. H ALI MR. A K AHMED
32	I.A.(CrI.)/155/2022 AB 2435/2018(D/O) in AB/2435/2018	NARAYAN CHANDRA DEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S C BISWAS	
33	I.A.(CrI.)/510/2022 in CrI.Rev.P./6956/2022	MOUSAM PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	PP, ASSAM

**WITH**

CrI.Rev.P./6956/2022  
(Filing Number)

MOUSAM PAUL  
**Versus**  
THE STATE OF ASSAM AND ANR. -F

MR. D CHAKRABARTY

34	I.A.(CrI.)/511/2022 in CrI.Rev.P./6668/2022	MOHIBUL HOQUE @ MOHIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MS. R R BORAH	PP, ASSAM
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**WITH**

CrI.Rev.P./6668/2022  
(Filing Number)

MOHIBUL HOQUE @ MOHIBUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND ANR (E)

MR. A A R KARIM

**HEARING**

35	CrI.Rev.P./304/2021 WITH LCR 2 FILES, FIXED	MD. DILBOR ALI <b>Versus</b> FOZILA KHATUN	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD Q A AKHTAR	MR. M HUSSAIN MR A K DAS
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**STAY MATTERS**

36	CrI.Rev.P./492/2018 B/O	RAM SWAROOP JOSHI AND ANR. <b>Versus</b> DEEPAK SINGH AND ANR.	MR. A K DAS MR. A K CHOUDHURY MS. R SAIKIA	MR D TALUKDAR (R1) MR P CHOUDHURY (R1) R SARMAH (R1) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Wednesday,7th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Tr.P.(C)./90/2022	SMITA SAHA <b>Versus</b> TANUJ KUMAR SAHA	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	
2	Tr.P.(C)./91/2022	DR. ANIKA ROY <b>Versus</b> SANJAY KUMAR GHOSH	MR. DILIP DEY	
3	Tr.P.(C)./92/2022	SMTI NIVAMANI MEDHI (RAJBONGSHI) <b>Versus</b> NITUL MEDHI	MS S K CHAUHAN MR R S CHAUHAN MR D SHARMA MR. M KALITA	
4	CRP/93/2022	SALIMON NESSA @ DALIMON NESSA <b>Versus</b> ON THE DEATH OF BAHAJ ALI HIS LEGAL REPRESENTATIVES AND ORS	MR A HUSSAIN J U AHMED MR. N K MURRY	
5	CRP/98/2022	M/S BIJAY KUMAR AGARWAL AND SONS (HUF) <b>Versus</b> M/S A T M CARGO MOVERS	MR. O P BHATI MR T C DAS MR. P SARMA	
6	CRP(IO)/210/2022	PROKASH DATTA <b>Versus</b> PRANJIT AGARWALA	MR. M K DAS MR. K R BOROOAH MOMI KALITA	
<b><u>ADMISSION</u></b>				
7	Intest.Cas./3/2018 WITH LCR	SMTI MALABIKA SAIKIA DUTTA <b>Versus</b> SMTI DIPA CHALIHA AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH	MR. P S DEKA MR. B K BHAGAWATI MR. S BORTHAKUR (R4) MR. A K SAHEWALLA (R6) MR. W SHARMA (R6) MR. J ABBAS (R4) MR B S DEKA
8	MACApp./119/2020	SMTI. SITA GIRI <b>Versus</b> AMBIYA BIBI AND 3 ORS.	MR. P SUNDI	
9	RFA/33/2022	THE BARPETA LAW COLLEGE AND ANR <b>Versus</b> DEWAN EUNISH ALI AHMED	MR G BHARADWAJ MR B DEORI	

10	MACApp./560/2022	MOSMTT ABIYA KHATUN <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. DITUL DAS MR. M BARUAH	
11	MACApp./593/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BIJOY SHANKAR PRASAD and 4 ORS.	MR.R GOSWAMI MR.I ALAM MR.M SAIKIA	MR.D DAS (R-1-4) MR. K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA
	<b>WITH</b> I.A.(Civil)/2612/2022 <b>in</b> MACApp./593/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BIJOY SHANKAR PRASAD and 4 ORS.	MR.R GOSWAMI MR.I ALAM MR.M SAIKIA	MR.D DAS MR. K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA
12	MACApp./624/2022 FIXED	RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> NIYATI NAMASUDRA AND 3 ORS (E)	MR. K K BHATTA MS R DEVI	MR. S C BISWAS
	<b>WITH</b> I.A.(Civil)/2661/2022 <b>in</b> MACApp./624/2022	RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> NIYATI NAMASUDRA AND 3 ORS (E)	MR. K K BHATTA MS R DEVI	MR. S C BISWAS
13	MACApp./632/2022 FIXED	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SRI SARAT CHANDRA BHUYAN AND 4 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MS. M DEVI (R-1, R-2) MR. A DEY (R1, R2) MR. S Y AHMED MR. A DAS (R1, R2) MD M ISLAM H M I HOQUE MR. A DAS MR. H HAZARIKA
	<b>WITH</b> I.A.(Civil)/2696/2022 <b>in</b> MACApp./632/2022	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SRI SARAT CHANDRA BHUYAN AND 4 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MS. M DEVI (R-1, R-2) MR. A DEY (R1, R2) MR. S Y AHMED MR. A DAS (R1, R2) MD M ISLAM H M I HOQUE MR. A DAS MR. H HAZARIKA
14	MACApp./633/2022 FIXED	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI BROJEN BARUA AND 5 ORS	MRS L SHARMA MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	MD. A AHMED (R3) MS. M CHOUDHURY MR. P HAZARIKA (R1, R2) MR. H S BORAH (R1, R2) MR D SAIKIA (R1, R2) MS C BORAH
	<b>WITH</b> I.A.(Civil)/2698/2022 <b>in</b> MACApp./633/2022	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI BROJEN BARUA AND 5 ORS	MRS L SHARMA MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	MD. A AHMED (R3) MS. M CHOUDHURY MR. P HAZARIKA (R1, R2) MR. H S BORAH (R1, R2) MR D SAIKIA (R1, R2) MS C BORAH
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
15	RSA/92/2022	SARFIA KHATUN AND ANR. <b>Versus</b> JABED ALI AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
	<b>WITH</b> I.A.(Civil)/1630/2022 <b>in</b> RSA/92/2022	SARFIA KHATUN AND ANR. <b>Versus</b> JABED ALI AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
16	RSA/135/2022	SRI LABIT SAIKIA <b>Versus</b> SMTI. KARAVI BURAGOHAIN @ KARABI AND 6 ORS	MR. SHEELADITYA	
17	RSA/136/2022	EMPIRE AND SINGLO TEA LIMITED <b>Versus</b> ON THE DEATH OF ABDUL SUBHAN, HIS LEGAL HEIRS MUSSTT. SAJIDA HAQUE AND 2 ORS	S N SARMA MR. R. ALI MR. K KALITA	



**ORDERS**

18	MC/55/2012 in RSA/103/2005	CHARUBALA GHOSH AND ORS <b>Versus</b> HARAMBA PRASAD GHOSH AND ORS		MR.A BHATTACHARYA
	<b>WITH</b> RSA/103/2005	CHARUBALA GHOSH AND ORS <b>Versus</b> HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MS.S H BORA MS.A SENAPATI MR.P G BARUAH	MR.T J MAHANTA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA
	<b>WITH</b> MC/3390/2011 in RSA/103/2005	CHARUBALA GHOSH AND ORS <b>Versus</b> HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MS.S H BORA MS.A SENAPATI MR.P G BARUAH	MR.P P DUTTA MS.D DUTTA
	<b>WITH</b> MC/56/2012 in RSA/103/2005	CHARUBALA GHOSH AND ORS <b>Versus</b> HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MR.R SARMA MS.S H BORA MR. D MAZUMDAR MS.T SAIKIA MR.P G BARUAH MS.A SENAPATI	MR.P P DUTTA MS.D DUTTA
	<b>WITH</b> MC/57/2012 in RSA/103/2005	CHARUBALA GHOSH AND ORS <b>Versus</b> HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MR.R SARMA MS.S H BORA MR. D MAZUMDAR MR.P G BARUAH MS.A SENAPATI MS.T SAIKIA	MR.P P DUTTA MS.D DUTTA
	<b>WITH</b> MC/58/2012 in RSA/103/2005	CHARUBALA GHOSH AND ORS <b>Versus</b> HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MR.R SARMA MS.S H BORA MR. D MAZUMDAR MS.A SENAPATI MR.P G BARUAH MS.T SAIKIA	MR.P P DUTTA MS.D DUTTA
	<b>WITH</b> MC/59/2012 in RSA/103/2005	CHARUBALA GHOSH AND ORS <b>Versus</b> HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MR.R SARMA MS.S H BORA MR. D MAZUMDAR MS.A SENAPATI MS.T SAIKIA MR.P G BARUAH	MR.P P DUTTA MS.D DUTTA
	<b>WITH</b> MC/60/2012 in RSA/103/2005	CHARUBALA GHOSH AND ORS <b>Versus</b> HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MR.R SARMA MS.S H BORA MR. D MAZUMDAR MR.P G BARUAH MS.A SENAPATI MS.T SAIKIA	MR.P P DUTTA MS.D DUTTA
19	RSA/202/2016	ON THE DEATH OF RASHOMOY CHANDA HIS LEGAL HEIRS MANIK CHANDA and 6 ORS <b>Versus</b> RAJU DAS and ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.A BEGUM	MR. K PHUKAN MR M J QUADIR MR.S Y AHMED(R- 1-4) MS M KHANIKAR(R- 1-4)
20	Review.Pet./97/2018 RSA 73/2013(D/O)	ON THE DEATH OF BAJRANGLAL MODI HIS LEGAL HEIR SMT PREM LOTA MODI <b>Versus</b> SRI RAJ KUMAR MODI AND 3 ORS	MR G KHANDELIA MR. B PRASAD	MR G N SAHEWALLA MR. P DEKA MR. A SAHEWALLA MR. M SAHEWALLA
21	RFA/136/2018 WITH LCR, FIXED	SRI NARENDRA MAHESWARI <b>Versus</b> SRI ANIL MEHTA	MR Z MUKIT MR. A SATTAR MR H K BARUAH	MR SISHIR DUTTA MR. B SHARMA MR. S DUTTA

	<b>WITH</b> I.A.(Civil)/3808/2018 <b>in</b> RFA/136/2018	SRI NARENDRA MAHESWARI <b>Versus</b> SRI ANIL MEHTA	MR Z MUKIT MR. A SATTAR MR H K BARUAH	
22	RSA/145/2018	MD RAJAB ALI @ RAJAB ALI FARUQUEE <b>Versus</b> MD ARAJ ALI AND AND 7 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR Z MUKIT (R1-8) MR. A SATTAR (R1-8) S CHOUDHURY (R1-8) MR H K BARUAH (R1-8)
23	RSA/146/2018	ARJUN KUMAR <b>Versus</b> SMTI GAYATRI KUMARI	MR. A K DAS MR. K H KHANDAKAR MR. S SAHU MR. K M HASSAN MR. M J GOGOI MR P C MAZUMDAR	MR A UPADHYAY (R2-4) MS. K JAIN (R2-4) MR. P UPADHYAY (R2-4)
24	RSA/262/2018	SRI JITEN ORANG <b>Versus</b> ON THE DEATH OF SRI SUKHLAL TIGGA HIS LEGAL HEIRS SMTI GUNJI TIGGA(WIFE) AND ORS	MR A DASGUPTA MS B DAS MR B DAS MR. R SARKAR	MS B ZODINLIANI (R2) MS. B DEVI (R2)
25	MACApp./782/2018 WITH LCR	SRI KARTIK DEKA <b>Versus</b> NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A K RAY MR. I GOGOI MS. T DAS	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
26	MACApp./1007/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI PURNALATA MEDHI PATOWARI AND 4 ORS	MR. R C PAUL MR. A AHMED MS M BHARATI	
	<b>WITH</b> I.A.(Civil)/1362/2019 <b>in</b> MACApp./1007/2018	SMTI PURNALATA MEDHI PATOWARY AND 2 ORS <b>Versus</b> UTPAL LAHKAR AND 2 ORS	MR. K K DUTTA	
	<b>WITH</b> I.A.(Civil)/1472/2019 <b>in</b> MACApp./1007/2018	SMTI. PURNALATA MEDHI PATOWARY AND 2 ORS <b>Versus</b> UTPAL LAHKAR AND 2 ORS.	MR. K K DUTTA	MD. A AHMED MR D MONDAL MR D MONDAL
27	<b>WITH</b> MACApp./3360/2019 (Filing Number)	SMTI PURNALATA MEDHI PATOWARY AND 2 ORS <b>Versus</b> UTPAL LAHKAR AND 2 ORS		
28	I.A.(Civil)/3201/2018 <b>in</b> MACApp./797/2018	ANIMUL HOQUE <b>Versus</b> THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	MR A N DAS
	<b>WITH</b> MACApp./797/2018	ANIMUL HOQUE <b>Versus</b> THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	
29	MACApp./443/2019 WITH LCR, B/O	NATIONAL INSURANCE CO. LTD <b>Versus</b> SRI HIRAN DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. R DEKA	MR. K R PATGIRI
30	MACApp./590/2019 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI. DIPALI DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M KHAN MR. K R PATGIRI KAKALI DEVI MS. P CHAKRABORTY
31	I.A.(Civil)/4186/2019 <b>in</b> RSA/140/2007 (D/O) <b>in</b> RSA/140/2007	ON THE DEATH OF LATE HAREN SARMAH HIS LEGAL HEIRS DIPAK SARMAH AND 7 ORS <b>Versus</b> JOGENDRA CH. SARMA and 8 ORS	MR. N DHAR MS. S DASGUPTA	MR. N CHAKRABARTY MR. C GOSWAMI
32	I.A.(Civil)/56/2020 <b>in</b> RSA SL. NO. 227207 <b>in</b> MC/1921/2014	SMTIMINA DEKA THAKURIA <b>Versus</b> ON THE DEATH OF SUBARNESWAR THAKURIA HIS LEGAL HEIRS ANIMA THAKURIA AND ANR	MR H DAS	MR. P P DAS MR. SHEELADITYA

	<b>WITH</b> MC/1921/2014	SMTIMINA DEKA THAKURIA <b>Versus</b> SUBARNESWAT THAKURIA	MR.S NATH MR.H DAS MS.J SULTANA	
	<b>WITH</b> I.A.(Civil)/57/2020 <b>in</b> MC/1921/2014	SMTIMINA DEKA THAKURIA <b>Versus</b> ON THE DEATH OF SUBARNESWAR THAKURIA HIS LEGAL HEIRS ANIMA THAKURIA AND ANR	MR H DAS	MR. SHEELADITYA
	<b>WITH</b> I.A.(Civil)/58/2020 <b>in</b> MC/1921/2014	SMTIMINA DEKA THAKURIA <b>Versus</b> ON THE DEATH OF SUBARNESWAR THAKURIA HIS LEGAL HEIRS ANIMA THAKURIA AND ANR	MR H DAS	MR. SHEELADITYA
33	RSA/58/2021	ON THE DEATH OF AKONBABA HUSAIN, HIS LEGAL HEIRS MUSSTT. HAYATUN NISSA @ JYOTSNA BEGUM AND 13 ORS <b>Versus</b> ANANDA SAGAR DAS AND AND 23 ORS.	MR. A C SARMA MR. B HALDAR MR. B KALITA MR G BHARADWAJ MR B DEORI	
34	I.A.(Civil)/1489/2021 <b>in</b> RSA/194/2018(D/O), <b>WITH</b> LCR <b>in</b> RSA/194/2018	MRIDUL DEKA <b>Versus</b> SUKHILA DEKA AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. A GAUTAM	MR. B J GHOSH MR. DILIP DEY
35	I.A.(Civil)/2399/2021 <b>in</b> MACApp./182/2014(D/O), B/O <b>in</b> MACApp./182/2014	SMTI CHITRA SINGHA <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. B J MUKHERJEE MS R SAHA	MR. R C PAUL
36	CRP(IO)/171/2022 FIXED	JAGADISH DAS @ SRI JAGADISH CHANDRA DAS <b>Versus</b> SMT. ANIMA BORO AND 4 ORS.	MR. S C KEYAL MR R K MOUR MS. J BHATTACHARJEE	MR. R DE MR B RAJKHOWA MR. N ALAM MR. J HUSSAIN
37	I.A.(Civil)/1265/2022 <b>in</b> RSA/3827/2022	TARIFJAN BEWA AND 6 ORS. <b>Versus</b> NALU SHEIKH (DECEASED) S/O LATE FALU DEWANI, HIS LEGAL HEIRS ABDUL HAI, AND ORS. E	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. A F N U MOLLAH MR R ISLAM MR A H AHMED
	<b>WITH</b> RSA/3827/2022 (Filing Number)	TARIFJAN BEWA AND 6 ORS. <b>Versus</b> NALU SHEIKH (DECEASED) AND ORS. E	MR. M A SHEIKH	
38	I.A.(Civil)/1675/2022 <b>in</b> RSA/71/2001(D/O), <b>WITH</b> LCR <b>in</b> RSA/71/2001	MD MOKBUL ALI <b>Versus</b> MD RAMJAN ALI AND ANR	MR. I ALAM MR. T SK MS. R R BORAH	MR. L R MAZUMDER (R- 1,2) MR. A ISLAM (R-1,2)
39	I.A.(Civil)/2012/2022 <b>WITH</b> LCR <b>in</b> RSA/38/2009	ON THE DEATH OF BIMALENDU SAHA, HIS LEGAL HEIRS SMTI KAJARI SAHA <b>Versus</b> MANJULATA DUTTA and 7 ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	MR. P K ROY MR. S K CHAKRABORTY
	<b>WITH</b> RSA/38/2009	BIMALENDU SAHA <b>Versus</b> MANJULATA DUTTA and ORS	MR.N DHAR MR. S P CHOUDHURY MR .B MALAKAR MS. S D GUPTA MR.S CHAKRABARTY	MR.P K ROY MR.S K CHAKRABORTY MR.A CHAKRABORTY MS.M DUTTA
	<b>WITH</b> I.A.(Civil)/1673/2022 <b>in</b> RSA/38/2009	ON THE DEATH OF NIRUPAM SAHA <b>Versus</b> SMTI MANJULATA DUTTA AND 7 ORS	MR. S P CHOUDHURY	MR. S K CHAKRABORTY
	<b>WITH</b> I.A.(Civil)/1863/2022 <b>in</b> RSA/38/2009	ON THE DEATH OF AMIYA SAHA, HIS LEGAL HEIRS , SRI BIJAY BALLAV SAHA <b>Versus</b> MANJULATA DUTTA and ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	MR. P K ROY MR. S K CHAKRABORTY
	<b>WITH</b> I.A.(Civil)/2013/2022 <b>in</b> RSA/38/2009	ON THE DEATH OF BIMALENDU SAHA, HIS LEGAL HEIRS SMTI KAJARI SAHA <b>Versus</b> MANJULATA DUTTA and 7 ORS	MR. N DHAR	MR. P K ROY

40	I.A.(Civil)/2288/2022 in RSA/59/2014	ON THE DEATH OF GOPAL CHANDRA SEAL @ DAS <b>Versus</b> KARTIK KARMAKAR AND ANR	MR. S BISWAS	MS. P UPADHYAY
	<b>WITH</b> RSA/59/2014	ON THE DEATH OF GOPAL CHANDRA SEAL @ DAS HIS LEGAL HERIS PURNIMA DAS and ORS <b>Versus</b> KARTIK KARMAKAR and ORS	MR.N CHAKRABORTY MR.S BANIK MR. E AHMED MR. S BISWAS MR.B K GHOSH MR.C GOSWAMI	MR.P UPADHYAY FOR CAVEATOR MRT BORA
41	I.A.(Civil)/2400/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. <b>Versus</b> SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA MR. N DHAR
	<b>WITH</b> CRP(IO)/111/2015	SAILESWAR SARMA and 7 ORS. <b>Versus</b> DHARMESWAR SARMA and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA	MR.N DHAR MR.T ROY(R-1) MR.S K GHOSH(R-1) MS.R DEKA(R-2(b),2(c),2(d), 3 & 4) MS.S DASGUPTA MR.P K DEBROY(R-1)
	<b>WITH</b> I.A.(Civil)/2401/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. <b>Versus</b> SMTI. BHARATI SARMA (WIFE)	MD. S ALOM	MR. S DASGUPTA
	<b>WITH</b> I.A.(Civil)/2402/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. <b>Versus</b> SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA
	<b>WITH</b> I.A.(Civil)/2403/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. <b>Versus</b> SMTI. BHARATI SARMA (WIFE) AND ORS	MR. S P ROY	
42	I.A.(Civil)/2580/2022 in Tr.P.(C)./68/2022	SMTI PHULESWARI BORO <b>Versus</b> NAYANTA ROHANG	MR H BARUAH MR P P PHUKAN	
	<b>WITH</b> Tr.P.(C)./68/2022	SMTI PHULESWARI BORO <b>Versus</b> NAYANTA ROHANG	MR H BARUAH MR P P PHUKAN	
43	I.A.(Civil)/2675/2022 WITH LCR in RSA/71/2015	ON THE DEATH OF JHARNA DAS @ JHUNU DAS HER SON NAMELY BAPPI RANJAN DAS <b>Versus</b> SANJIB BARMAN AND ANR	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM MR. S MOLLAH	MR. A K DUTTA
	<b>WITH</b> RSA/71/2015	JHARNA DAS @ JHUNU DAS <b>Versus</b> SANJIB BARMAN and ANR	MR.J AHMED MR.A M KHAN MS.S KALITA MR.S MOLLAH	MR.A K DUTTA(R-1&2) MR D C NATH(R-1&2)
	<b>WITH</b> I.A.(Civil)/2674/2022 in RSA/71/2015	ON THE DEATH OF JHARNA DAS @ JHUNU DAS HER SON NAMELY BAPPI RANJAN DAS <b>Versus</b> SANJIB BARMAN AND ANR	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM MR. S MOLLAH	MR. A K DUTTA
	<b>WITH</b> I.A.(Civil)/2676/2022 in RSA/71/2015	ON DEATH OF JHARNA DAS @ JHUNU DAS HER SON NAMELY BAPPI RANJAN DAS <b>Versus</b> SANJIB BARMAN AND ANR	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM MR. S MOLLAH	MR. A K DUTTA
44	I.A.(Civil)/2684/2022 in Test.App./10/2022	RASHMI REKHA BORO BASUMATARY AND 2 ORS. <b>Versus</b> ON THE DEATH OF MOHODA BASUMATARY, HIS LEGAL HEIRS AND ORS	MR. S K GHOSH MS F AHMED	

	<b>WITH</b> Test.App./10/2022	RASHMI REKHA BORO BASUMATARY AND 2 ORS. <b>Versus</b> MOHODA BASUMATARY AND ANR.	MR. S K GHOSH MS F AHMED	
	<b>WITH</b> I.A.(Civil)/2221/2022 <b>in</b> Test.App./10/2022	RASHMI REKHA BORO BASUMATARY AND 2 ORS. <b>Versus</b> MOHODA BASUMATARY AND ANR.	MR. S K GHOSH MS F AHMED	
45	I.A.(Civil)/2694/2022 <b>in</b> MACApp./10503/2022	SBI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> CHANDANA PATHAK AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> MACApp./10503/2022 (Filing Number)	SBI GENERA INURANCE COMPANY LTD. <b>Versus</b> CHANDANA PATHAK AND 2 ORS E	MR. R GOSWAMI	
	<b>WITH</b> I.A.(Civil)/10504/2022 (Filing Number)	SBI GENERA INURANCE COMPANY LTD. <b>Versus</b> CHANDANA PATHAK AND 2 ORS E	MR. R GOSWAMI	
46	I.A.(Civil)/2699/2022 <b>in</b> CRP/9886/2022	ON THE DEATH OF LATE DHAJENDRA CH. SINGHA, HIS LEGAL HEIRS AND ORS <b>Versus</b> MD. MOTIOR RAHMAN AND ORS	MR D C NATH MR. C SHARMA MS. A RANA	
	<b>WITH</b> CRP/9886/2022 (Filing Number)	ON THE DEATH OF LATE DHAJENDRA CH SINGHA HIS LEGAL HEIRS DWIP NARAYAN SINGHA AND 2 ORS <b>Versus</b> MD. MOTIOR RAHMAN AND 5 ORS (F)	MR D C NATH	
47	I.A.(Civil)/2700/2022 <b>in</b> MACApp./10047/2022	EATON NESSA AND 2 ORS. <b>Versus</b> CHOLAMANDALAM MS GEN INS. CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	
	<b>WITH</b> MACApp./10047/2022 (Filing Number)	EATON NESSA AND 2 ORS. <b>Versus</b> CHOLAMANDALAM MS GEN INS. CO. LTD. AND 2 ORS. B	MR. A R AGARWALA	
<b>STAY MATTERS</b>				
48	CRP/75/2021	SMTI. GITA BORMAN AND ANR <b>Versus</b> SMTI. MITALI BORMAN AND 3 ORS	MR. K K DEY MR. S CHETIA MR V K BAROOAH MR. J P MORE	MR. A R AGARWALA
49	CRP(IO)/93/2021 FIXED	SARDAR GURMIT SINGH <b>Versus</b> SHILA DEVI AND 16 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	MR. A K GUPTA (R1-R4) MR. R S MISHRA (R1-R4)
50	CRP(IO)/127/2021	KAMRUL ALOM CHOUDHURY <b>Versus</b> ASARUN NESSA LASKAR AND 8 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS S R MAZARBHUIYA MS A BEGUM	MR. M H RAJBARBHUIYAN (R-1 TO 8) MRS. R CHETRI (R-1 TO 8) MS. S RASUL (R-1 TO 7)
51	CRP(IO)/170/2022 FIXED	SMTI. PADMAWATI SAIKIA AND 2 ORS. <b>Versus</b> KUSUM BARUAH AND 13 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
8)	MR A KAKOTI	02-09-2022	To	09-09-2022
9)	MR S SARMA	02-09-2022	To	26-10-2022
10)	MR D K DAS	12-09-2022	To	20-09-2022
11)	MR S HOQUE	03-09-2022	To	14-09-2022
12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday, 7th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ADMISSION**

1	CRP/122/2019	M/S. SHASWAT DEVELOPERS PVT. LTD. <b>Versus</b> M/S. TANTIA CONSTRUCTIONS LTD. AND ANR.	MR. S C KEYAL MS. P BARUAH MS G SARMAH	MR. D BARUAH MS. N UPADHYAY MR. A I Ali
2	CRP/20/2020	MURSHID ALI AND 3 ORS. <b>Versus</b> INNASH ALI AND 2 ORS.	MR. U K GOSWAMI	MRS. M SHARMA MR. U K DAS
3	CRP/62/2022	AJIT CHANDRA BORA <b>Versus</b> PUNADA BORA AND 2 ORS	MR. S K GHOSH MS F AHMED	MR. M DUTTA MR. D K SHARMA
4	CRP(IO)/63/2022	SYED JAMIR ALI AND 10 ORS <b>Versus</b> SYED MOKIB ALI AND 5 ORS	MD M S ALI	MR. R BARUAH MR. A IKBAL
5	CRP/69/2022 FIXED	MADHAV CH DAS <b>Versus</b> ON THE DEATH OF UPANANDA GOGOI HIS LEGAL HEIRS SANJOY GOGOI AND 3 ORS	MR. A R MEDHI MS J KUMARI MS. K MEDHI	MR U DAS (r-1,2,4) MR. S SAIKIA (r-1,2,4) MS S BORO (r-1,2,4)
6	CRP(IO)/90/2022	SADEQUE AHMED LASKAR @ SADU <b>Versus</b> MUSTT AFSARA BEGUM BARLASKAR	MR. I ALAM MR. T SK	MR. A Y CHOUDHURY MR. T A CHOUDHURY
7	CrI.Pet./586/2022 WITH LCR 5 FILES, FIXED	NEPUT RAJIYUNG@ ACTION DIMASA@ MIPUT RAJIYUNG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR P NAYAK MR. D K BAIDYA MS. C CHOUDHURY M S HUSSAIN	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI PP, ASSAM

#### **ORDERS**

8	MFA/12/2012	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> NIBHA RAJBHAR AND ANR	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C BISWAS MS.K DEVI(R-1) MR.P KATAKEY MS.R BARUAHR-1 MRS.R RONGMAI MS.K DAS(R-1) MRR BARMAN(R-1) MR.S D CHOUDHURY
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9	MFA/182/2017 WITH LCR	M/S NORTH EAST PARA MEDICAL AND NURSING INSTITUTE <b>Versus</b> EMPLOYEES STATE INSURANCE CORPORATION and 5 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	MR.K K NANDI SC, E S I
	<b>WITH</b> I.A.(Civil)/4041/2017 <b>in</b> MFA/182/2017	M/S NORTH EAST PARA MEDICAL AND NURSING INSTITUTE <b>Versus</b> EMPLOYEES STATE INSURANCE CORPORATION and 5 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	MR.K K NANDI SC, E S I
10	FAO/41/2019 CAVT. NO.0839/2019 WITH LCR, FIXED	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	<b>WITH</b> I.A.(Civil)/594/2020 <b>in</b> FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR <b>Versus</b> ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
11	FAO/42/2019  CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	<b>WITH</b> I.A.(Civil)/537/2020 <b>in</b> FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
12	MFA/94/2019	AMALGAMATED PLANTATIONS PVT. LIMITED and ANR <b>Versus</b> SMT NUMALI KHERIA	MR. M K MISRA MR. M CHOUDHURY MR. V A CHOWDHURY	
	<b>WITH</b> I.A.(Civil)/1132/2019 <b>in</b> MFA/94/2019	AMALGAMATED PLANTATIONS PVT. LIMITED and ANR. <b>Versus</b> SMT NUMALI KHERIA	MR. M K MISRA MR. M CHOUDHURY MR. V A CHOWDHURY	
13	MFA/269/2019 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD JOYDAR ALI AND ANR	MS. C MOZUMDAR MS J ROY MR. S P SHARMA	MS. O PHUKAN (R1)
14	I.A.(Civil)/4120/2019 FIXED <b>in</b> MFA/16741/2018 <b>WITH</b> MFA/16741/2018 (Filing Number)	SRI APARNA PAUL <b>Versus</b> N.F. RAILWAY AND 5 ORS	MR. R SARMA MR. P P BARUAH	SC, NF RLY
15	MFA/4/2020	SRI APARNA PAUL <b>Versus</b> N.F. RAILWAY AND 5 ORS		
16	MFA/66/2022 WITH LCR	RUASHENA UDYOG LIMITED AND 2 ORS <b>Versus</b> SRI MUNIN SAIKIA	MR. S C BISWAS MR M REJA MR. P S BISWAS	MS. SUDAKSHINA K. MS. P BARUAH
	<b>WITH</b> I.A.(Civil)/1577/2022 <b>in</b> MFA/66/2022	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CAST AND ALLOYS PVT. LTD.	MR. P S BHATTACHARYYA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
		UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CAST AND ALLOYS PVT. LTD.	MR. P S BHATTACHARYYA	



17	CRP(IO)/109/2022 WITH LCR, FIXED	DIVAKAR BOTHRA <b>Versus</b> RAM AWATAR MANIHAR	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA MR C GOGOI	MR. B C DAS MR. A R SHOME
<b>HEARING</b>				
18	CrI.A./40/2011 WITH OFFICE NOTE, LCR 1 FILE	M/S GUPTA HARDWARE PVT. LTD. <b>Versus</b> M/S R.B. ENGINEERING and CO. and ANR,	MR.S C BISWAS MR.B CHOUDHURY MR.M K NATH MR.M BISWAS MS.S BHATTACHARJEE	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MSK KALITA PP, ASSAM MR.K RAJBONGSHI
19	CrI.A./111/2011 WITH LCR 4 FILES	RATAN DEB NATH AND ANR. <b>Versus</b> STATE OF ASSAM	MRH I CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.N K DEKA MR. S ALAM	PP, ASSAM
20	CrI.A./120/2011 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	MD SAHAD ALI AND ANR <b>Versus</b> MD FAIZUR RAHMAN AND ANR	MR.B CHOUDHURY MR. E AHMED MR.R K JAIN MR.D BANIA MR.S K BARUAH	PP, ASSAM MR.A KHALEK
21	CrI.A./129/2011 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	DHIRAJ DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MR.F HAQUE MS.S KARMAKAR	PP, ASSAM
22	CrI.A./143/2011 WITH LCR 7 FILES	MUKUL DAS AND ANR <b>Versus</b> STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
<b>WITH</b>				
23	CrI.A./131/2011	SANJIB DAS <b>Versus</b> STATE OF ASSAM	MR.N DUTTA MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY	PP, ASSAM
<b>WITH</b>				
24	CrI.A./140/2011	DILIP DAS <b>Versus</b> THE STATE OF ASSAM	MS.B CHOUDHURY MR.D K KALITA MRS.N BHARALI	PP, ASSAM
25	CrI.A./181/2011 WITH LCR 6 FILES	RAJIB DOLEY <b>Versus</b> STATE OF ASSAM	MR.J CHUTIYA MS.D DEVI MS.R PEGU MR.M K DOLEY	PP, ASSAM
26	CrI.A./183/2011 WITH LCR 3 FILES	RAJ NARAYAN DAS, <b>Versus</b> THE STATE OF ASSAM,	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
27	CrI.A./223/2011 WITH LCR 4 FILES	DIPAK KAKATI @ BHUDHA and 2 ORS <b>Versus</b> STATE OF ASSAM	DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A PARAMANIK	PP, ASSAM
28	CrI.A./224/2011 WITH LCR 5 FILES	ALA UDDIN <b>Versus</b> STATE OF ASSAM	MR.J U N M LASKAR MR.A M BARBHUIYA MR.A M S MAZUMDER	PP, ASSAM
<b>STAY MATTERS</b>				
29	CRP/192/2015 CAVT. NO. 600/2015 WITH LCR	SMT. TULSI DEVI SHARMA and 2 ORS <b>Versus</b> KISHAN GOPAL AGARWALLA and 4 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MS.P BARUAH(R1) MS.G SARMAH(R1) MR.P K GARODIAR1 FOR CAVEATOR
30	CRP(IO)/361/2018 FIXED	PARBATI HAZAM <b>Versus</b> GAURI SANKAR SEAL AND 49 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY	MR. S P CHOUDHURY (R1- R5) MR. A S DHILLON (R1-R5)
31	CRP(IO)/45/2019	NATIONAL INSURANCE CO. LTD. <b>Versus</b> DILIP MANDAL @ DILIP KUMAR MANDAL	MRS. S ROY MS. I DAS	MR. C M MAHANTA (R1)

32	CRP/78/2021	SEKHAR ROY AND 6 ORS <b>Versus</b> ON THE DEATH OF MANGI DEVI HER LEGAL HEIRS SMTI KAVITA DAGA AND 6 ORS (F)	MR. S K GHOSH MS F AHMED	MR. D MOZUMDER MR. S BISWAS MR GAURAV R DUTTA
33	CRP(IO)/109/2021	SMT. SEEMA OJHA <b>Versus</b> CHIRANIT SINGH LAL AND 4 ORS	MR. S C KEYAL MR R K MOUR MS G HAZARIKA MISS P DAS	MR. A K GUPTA (r-1,2,3,5) MR. A K GUPTA (r-1,2,3,5) MR. R S MISHRA MR. R S MISHRA MR K J SAIKIA
34	CRP(IO)/120/2021	EMMANUEL HOSPITAL ASSOCIATIONS AND 2 ORS. <b>Versus</b> SUPRITI DAS AND 2 ORS.	MR. R SAGAR G UDDIN MS. P ADHIKARI MR A K AZAD	MR. B C DAS (R-1,2,3)
35	CRP(IO)/144/2021 FIXED	MD. ABDUL MANNAN MAZUMDER <b>Versus</b> SMTI. KRISHNA DEBNATH AND ANR	MR. A Y CHOUDHURY	MR M J QUADIR (r-1,2) MR. K MIRA (r-1,2) MR S S ISLAM (r-1,2)
36	CRP(IO)/11/2022	SUSHMITA DEB <b>Versus</b> MANJUSHREE DUTTA ALIAS SAHA AND 3 ORS	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	MR. R BARUAH (r-1) MS. A DAS (r-1) MR. A IKBAL (r-1)
37	CRP(IO)/38/2022	MD. ABBASH ALI AND 7 ORS <b>Versus</b> MD. JINNAT ALI AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	MR. B SHARMA MR. H DAS K KHEMKA
38	CRP/84/2022 CAVT. NO.05602/022,	MD. ZULFIQUR ALI <b>Versus</b> MD. AZADUR RAHMAN HAZARIKA	MR. R BARUAH MR. A IQBAL	MS N RAHMAN (FOR CAVEATOR)

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LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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12)	MS. B M CHETRI	07-09-2022	To	13-09-2022
13)	MS. D GHOSH	03-09-2022	To	16-09-2022
14)	MR P K KALITA	06-09-2022	To	14-09-2022
15)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
16)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
17)	MR. DITUL DAS	07-09-2022	To	09-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,7th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II OR AT 2:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	Crl.A./12/2011 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	ROMEN GOGOI and 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR.P BORA MR.B BURAGOHAIN MR.U DEKA MR.S BORTHAKUR	PP, ASSAM
2	Crl.A./45/2011 WITH OFFICE NOTE, LCR 3 FILES	THE UNION OF INDIA <b>Versus</b> PRADIP GUPTA	MR.R C DAS MS. B SARMA, AMICUS CURIAE MR.B DAS MRP GOGOI MISSB R DOLEY	MR.S J SARMA MR.S S YADAV
3	Crl.A./63/2011 WITH OFFICE NOTE, LCR 5 FILES	PUNYA KANTA DAS <b>Versus</b> STATE OF ASSAM	MR.B M CHOUDHURY MS. B SARMA, AMICUS CURIAE MS.S CHOUDHURY	PP, ASSAM
4	Crl.A./88/2011 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	MONGAL SINGH @ MANGAL SINGH <b>Versus</b> THE STATE OF ASSAM	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.B K SINGH MR.D P BORAH MR.A ROY	PP, ASSAM
5	Crl.A./134/2011 WITH OFFICE NOTE, LCR 7 FILES, P.B.-1	SATYA NARAYAN BHARALI <b>Versus</b> THE STATE OF ASSAM	MR.S SINHA MR.M HUSSAIN MR.B SINHA MS. D SAIKIA, AMICUS CURIAE MR. A.K. GUPTA,AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/09/2022

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:50 PM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AT 3:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	MACApp./618/2017 WITH LCR	SMTI PRAMILA RAJBONGSHI <b>Versus</b> MD UNISOR RAHMAN and ANR	MR.U K THAKURIA MR AJIT DAS MR.D SARMAH	MR. S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. C SHARMA MS. M GAZLOO
2	I.A.(Civil)/3742/2017 in MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MISS PRIYANKA THAKURIA and 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. S K GOSWAMI (R1) MR I AHMED (R3) MR. R SHARMA (R1) MR. S SINGH (R1)
	<b>WITH</b> MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MISS PRIYANKA THAKURIA and 2 ORS	MR.A DUTTA MRS.P M DUTTA	MR. S K GOSWAMI (R1) MR I AHMED (R3) MR. R SHARMA (R1) MR. S SINGH (R1)
	<b>WITH</b> I.A.(Civil)/3743/2017 in MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MISS PRIYANKA THAKURIA and 2 ORS		
3	I.A.(Civil)/1631/2018 in MACApp./367/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> RAHMAT ALI AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR SISHIR DUTTA MR. A DUTTA MS. M CHOUDHURY MR. C SHARMA MRS. P M DUTTA
	<b>WITH</b> MACApp./367/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> RAHMAT ALI AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/1632/2018 in MACApp./367/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> RAHMAT ALI AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
4	I.A.(Civil)/3804/2018 in MACApp./917/2018	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI NAKUL KUMAR DAS AND 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. DITUL DAS (R-1 TO 6) MR. R RAHMAN (R-1 TO 6)
	<b>WITH</b> MACApp./917/2018	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI NAKUL KUMAR DAS AND 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	<b>WITH</b> I.A.(Civil)/3805/2018 <b>in</b> MACApp./917/2018	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI NAKUL KUMAR DAS AND 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
5	I.A.(Civil)/795/2022 WITH LCR <b>in</b> MACApp./89/2020 <b>WITH</b> MACApp./89/2020	MD. MAHARUDDIN @ MOHOR ALI <b>Versus</b> NATIONAL INSURANCE COMPANY LTD.  NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MD. MAHARUDDIN @ MOHOR ALI AND 2 ORS	MR. A R AGARWALA  MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R GOSWAMI  MR. A R AGARWALA FOR CAVEATOR
	<b>WITH</b> CO/10/2020 <b>in</b> MACApp./89/2020	MD. MAHARUDDIN @ MOHOR ALI <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A R AGARWALA	MR. R GOSWAMI
	<b>WITH</b> I.A.(Civil)/458/2021 <b>in</b> MACApp./89/2020	MAHARUDDIN @ MOHOR ALI <b>Versus</b> NATIONAL INSURANCE COMPANY LTD.	MR. A R AGARWALA	MR. R GOSWAMI
6	I.A.(Civil)/1832/2022 <b>in</b> MACApp./89/2022	USHA BORAH AND 2 ORS. <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.	MR. B CHOWDHURY	MR. R GOSWAMI
	<b>WITH</b> MACApp./89/2022	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. <b>Versus</b> USHA BORAH AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B CHOWDHURY (R-1 TO 3)
7	I.A.(Civil)/2178/2022 IN MAC.APP. 15/2016(D/O) <b>in</b> MACApp./15/2016	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MRS URASI PAYENG AND ANR.	MS. M SAIKIA	
		<b>HEARING</b>		
8	MACApp./53/2013 P/H, WITH LCR	UNITED INDIA INSURANCE CO LTD <b>Versus</b> RASHMI REKHA SAIKIA and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.D CHAKRABORTY MR.S DUTTA MRV K BAROOAH MR.J KOTOKY
9	MACApp./301/2014 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MARAMI DAS and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.P K DAS MS S SARMA
10	MACApp./153/2020 WITH LCR, FIXED  <b>WITH</b> I.A.(Civil)/993/2020 <b>in</b> MACApp./153/2020	NATIONAL INSURANCE CO. LTD <b>Versus</b> SRI SUSEN GOGOI AND 2 ORS  NATIONAL INSURANCE CO. LTD., <b>Versus</b> SRI SUSEN GOGOI AND 2 ORS.	MR. R K BHATRA MR D BHUYAN  MR. R K BHATRA MR D BHUYAN	MRS. K K CHOUDHURY (r-2,3)

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